

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9653/2026	KAMLESH KUMAR MAURYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600012
2	D-BLAPL/9654/2026	OM PRAKASH TIWARI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600013
3	D-BLAPL/9659/2026	SAROJ NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /94 /2022 () //	
4	D-BLAPL/9661/2026	RANJAN @ ISWAR CHANDRA NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	KEONJHAR SADAR /499 /2024 () //	
5	D-BLAPL/9664/2026	SEBATI BAINA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /40 /2025 () //	AOR20220001298C202600017
6	D-BLAPL/9666/2026	BENAK SABAR @ BENAKO SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /24 /2026 () //	AOR20220001298C202600018
7	D-BLAPL/9668/2026	RANJAN KUMAR DEHURY VS STATE OF ODISHA	SAMVIT MOHANTY VS	ANGUL TOWN /48 /2026 () //	
8	D-BLAPL/9669/2026	MANAS KUMAR NAYAK @ MANAS NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20250000009C202600030
9	D-BLAPL/9677/2026	BHAGWAN BHIMRAO BURKUL VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
10	D-BLAPL/9679/2026	SUBASINI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANIGOCHA /131 /2024 () //	
11	D-BLAPL/9681/2026	LAXMAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //	

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12	D-BLAPL/9684/2026	BIKRAM BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /467 /2025 () //	
13	D-BLAPL/9685/2026	DAKTAR PENTHEI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KOIDA /67 /2026 () //	
14	D-BLAPL/9688/2026	BIKRAM BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /417 /2025 () //	
15	D-BLAPL/9689/2026	AKASH KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KUMAR PATTNAYAK VS	/ /0 () //	
16	D-BLAPL/9691/2026	BISHNU PRIYA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA MODEL /512 /2025 () //	
17	D-BLAPL/9695/2026	SHYAMAL PRADHAN VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	PUINTALA /218 /2025 () //	
18	D-BLAPL/9701/2026	GHASI KHILA @ GHASI KHILLA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MUDULIPODA /68 /2025 () //	
19	D-BLAPL/9704/2026	UDIT KUMAR PADHI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	BUGUDA /92 /2026 () //	AOR20250000161C202600005
20	D-BLAPL/9705/2026	RAMGOPAL RAJPUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
21	D-BLAPL/9708/2026	SEBATI PRADHAN VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PURUNAKOTE /31 /2026 () //	AOD20240000001C202600042
22	D-BLAPL/9709/2026	KUHUR PRADHAN VS STATE OF ODISHA	GIRI SANKAR NAYAK VS	PURUNAKOTE /32 /2026 () //	AOD20240000001C202600041
23	D-BLAPL/9710/2026	AKASH BEHERA @ AKASH KUMAR BEHERA	SUSANTA KUMAR BARAL	BARAMBA /280 /2023	AOR20220001297C202600089

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9711/2026	ABHISHEK PATRA @ ABHISEK PATRA	JYOTIRMAYA SAHOO	BARGARH /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9715/2026	MARDA DIGAL @ MARADA DIGAL	AMULYA RATNA PANDA	SAMBALPUR TOWN /64 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9725/2026	MANDEEP SINGH	SUDHANSU SEKHAR DASH	KHANDAGIRI P.S. /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9727/2026	SK SHARUK	GURUPRASAD BEHERA	JALESWAR /158 /2025	AOR20220000925C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9734/2026	DAMU KHILA @ DAMU KHILLA	JANAKI KANTA MAHAPATRA	MUDULIPODA /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9738/2026	TAPASH KANDAGARI	SATYA RANJAN MULIA	RAYAGADA TOWN /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9739/2026	DHIRENDRANATH BARAL @ PAPU	DEEPALI MOHAPATRA	TALABANIA /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9740/2026	BHOLANATH BEHERA	SUDHANSU SEKHAR DASH	PATTAMUNDAI MODEL /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9742/2026	ABANI HARIJAN	TUKUNA KUMAR MISHRA	MAIDALPUR /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9743/2026	SAMIRA KUMAR SAHOO	BIJAYA KUMAR BEHERA	CRIME AGAINST WOMEN AND CHILDREN W.D.C.2021005578670000603025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9748/2026	TIKAN MAHANANDA	SK. ZAFARULLA	MAHULPALI /31 /2026	
		VS	VS	()	

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35	D-BLAPL/9750/2026	STATE OF ODISHA BIBHISAN KUMBHAR VS	MANAS KUMAR CHAND VS	// BARGARH RURAL /29 /2026 ()	
36	D-BLAPL/9752/2026	STATE OF ODISHA MANGU @ MANGARAJ PALAI VS	SK. ZAFARULLA VS	// GOP /45 /2026 ()	
37	D-BLAPL/9753/2026	STATE OF ODISHA PINARUL SK VS	SK. ZAFARULLA VS	// G.R.P.S. /178 /2025 ()	
38	D-BLAPL/9754/2026	STATE OF ODISHA KRUSHNA CHANDRA RANBIDA VS	MANAS KUMAR CHAND VS	// BARGARH RURAL /29 /2026 ()	
39	D-BLAPL/9755/2026	STATE OF ODISHA SUBHASIS SOUBHAGYA SEKHAR SWAIN @ PAPI @ VS	SK. ZAFARULLA VS	// MARINE KASIA /154 /2025 ()	
40	D-BLAPL/9756/2026	STATE OF ODISHA PREMANANDA NATH VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /151 /2025 ()	
41	D-BLAPL/9759/2026	STATE OF ODISHA SHANTI RANBIDA VS	MANAS KUMAR CHAND VS	// BARGARH RURAL /29 /2026 ()	
42	D-BLAPL/9761/2026	STATE OF ODISHA SAMSON MOHAPATRA VS	DEEPAK RANJAN PARIDA VS	// SORO /180 /2026 ()	
43	D-BLAPL/9762/2026	STATE OF ODISHA MANUA @ MANOJ MANSINGH @ MANASINGH VS	PRAVASH CHANDRA JENA VS	// KHURDA SADAR /344 /2025 ()	
44	D-BLAPL/9763/2026	STATE OF ODISHA BALIA @ BALARAM MOHANTY @ JAGA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /142 /2025 ()	
45	D-BLAPL/9767/2026	STATE OF ODISHA UMA PRASAD BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// / 0 () //	

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46	D-BLAPL/9778/2026	SK. AZAD QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /48 /2026 () //	
47	D-BLAPL/9779/2026	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 () //	
48	D-BLAPL/9781/2026	MADHAB CHANDRA BEHERA @ MADHAB CH. BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
49	D-BLAPL/9782/2026	HAULI @ BISWANATH BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /442 /2024 () //	
50	D-BLAPL/9783/2026	ASIF ANUWAR KHAN VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// () //	AOR20220001061C202600004
51	D-BLAPL/9785/2026	SWET @ SAHID KALINDRI @ KALNDRI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /262 /2025 () //	
52	D-BLAPL/9786/2026	ANSHUMAN BOITEI VS STATE OF ODISHA	HRUDANANDA DALAI VS	// () //	AOR20240000804C202600004
53	D-BLAPL/9788/2026	PRAKASH BEHERA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAKA P.S. /115 /2026 () //	
54	D-BLAPL/9790/2026	ISAK NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUDANPUR RAMPUR /18 /2026 () //	AOR20220001303C202600022
55	D-BLAPL/9791/2026	SIBA PRASAD SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 () //	AOD20240000603C202600007
56	D-BLAPL/9794/2026	SAGAR BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /126 /2024 () //	
57	D-BLAPL/9797/2026	TRILOCHAN MAHALIK	KHUSBU PANIGRAHI	//	AOR20220002787C202600059

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9798/2026	BIDYADHAR PRADHAN	AKSHAYA KUMAR SAHOO	REAMAL /31 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9799/2026	SMRUTIRANJAN DEBATA	ABIT SAHU	//	AOD20230001163C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9802/2026	SURENDRA NATH BEHERA	SASWATA PATNAIK	//	AOD20240001090C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9809/2026	SUDAN DEEP	AKSHAYA KUMAR SAHOO	ULLUNDA /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9812/2026	BISIKESHAN SAHU	AKSHAYA KUMAR SAHOO	SUBALAYA /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9814/2026	RABINDRA KUMAR MAJHI	SITIKANT MISHRA	CYBER CRIME AND E.O, BALASORE /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/9815/2026	MAHENDRA NANDLAL MAKWANA	SMRUTI RANJAN ROUT	S.P.(CID-CRL),CUTTACK /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/9816/2026	BIJU @ BIJAYA BEMAL	AKSHAYA KUMAR SAHOO	BINIKA /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9817/2026	SOUMYAJIT MANGARAJ	JITENDRA SAMANTARAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9818/2026	JHULIA @ DHANESWAR LENKA	JITENDRA SAMANTARAY	JANKIA P.S. /453 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/14097/2026	TRILOK SUNDAR MOHANTY	DHIREN CHAUDHURY	//	
		VS	VS	()	

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69	D-CMAPL/14281/2026	SACHIN RAMACHANDRA JADAV, I.A.S. RAMKRISHNA MISHRA VS	ASUTOSH MOHAPATRA VS	// // ()	
70	D-CMP/14106/2026	JAGANNATH MAHAPRABHU BIJE , JALESWAR KHANDI, GANJAM ALOK KUMAR SAHU VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600045
71	D-CMP/14161/2026 CMP/579/2026	THAKUR SAHU ABHIMANYU SAHOO VS	ALOK KUMAR PANDA VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)	
72	D-CMP/14164/2026	DHUSASAN SINGH SAYAD AKHTAR HOSSAIN VS	SUSHANT KUMAR PRADHAN VS	// // ()	
73	D-CMP/14187/2026	BASANTA KUMAR DAS TRIBHUBAN CHANDRA DEO VS	KRUPASINDHU SAHOO VS	// // ()	AOD20240000001C202600044
74	D-CMP/14215/2026 CMP/580/2026	THE COMMISSIONER OF ENDOWMENT, ODISHA HRUSIKESH MOHAPATRA VS	ASHOK KUMAR SARANGI VS	// // CIVIL JUDGE (SD),PURI(Puri)	
75	D-CMP/14297/2026	SUBHASH CHANDRA MOHAPATRA SANJUKTA MALLICK VS	SOUMYA MISHRA VS	// // ()	
76	D-CMP/14303/2026	GANDA BUDEK BIJAYA LAXMI MEHER VS	TANMAY MISHRA VS	// // ()	
77	D-CMP/14310/2026	PARBATI BAGARTI M/S. ASCOLT PIONEER, BBSR VS	ABHAY KHANDELWAL VS	// // ()	
78	D-CMP/14333/2026	STATE OF ODISHA BIBHUTI RANJAN MOHANTY VS	SOURAV SUMAN BHUYAN VS	// // ()	
79	D-CMP/14343/2026	MANORANJAN MOHANTY BISRAM ORAM VS	TUSAR KUMAR MISHRA VS	// // ()	
		SAWDHANI ORAM		//	

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80	D-CMP/14347/2026	Tilottama Pradhan VS Babita Panda	Suryakanta Palai VS	// () //	AOR20220004106C202600034
81	D-CMP/14374/2026	SWARNALATA DEY VS SUNIL KUMAR DEY	JYOTIRMAY GUPTA VS	// () //	
82	D-CMP/14377/2026	RANJIT BARIK VS NARENDRA KUMAR JENA	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202600048
83	D-CMP/14406/2026	JANAKI DASH VS REGULATED MARKET COMMITTEE, BARGARH	AMIT PRASAD BOSE VS	// () //	
84	D-CMP/14411/2026	AJAY KUMAR BEHERA VS SARASWATI BEHERA	PRABHU PRASANNA BEHERA VS	// () //	
85	D-CONTC/14091/2026	SANTOSH KUMAR HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
86	D-CONTC/14096/2026	SAROJ KUMAR HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
87	D-CONTC/14101/2026	SASMITA BEJ VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
88	D-CONTC/14104/2026	SUSHIL KUMAR HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
89	D-CONTC/14105/2026	GEETANJALI PUROHIT VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
90	D-CONTC/14107/2026	BEDAMATI HOTA VS SUSHANT KUMAR PADHY, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR/	ABHAY KHANDELWAL VS	// () //	
91	D-CONTC/14109/2026	CHANDRA SEKHAR GUMANSINGH	LAMBIT SENAPATI	//	

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		VS	VS	()	
92	D-CONTC/14112/2026	MANISH AGRAWAL, REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR SOUDAMINI @ SAUDAMINI PUSPALAK	SANGRAM JENA	//	
		VS	VS	()	
93	D-CONTC/14114/2026	ARVIND AGRAWAL, I.A.S M.C. OF CHAITANYA PRASAD U.P.SCHOOL (ME) SCHOUL AND MASS EDUCATION DEPT., BHUBANESWAR	HOSANBAL K SORR	//	
		VS	VS	()	
94	D-CONTC/14115/2026	THIRUMALA NAIK N., I.A.S BISHWOMAITRI MISHRA	PRASANTA KUMAR JENA	//	
		VS	VS	()	
95	D-CONTC/14119/2026	USHA PADHI, I.A.S MAHESWETA MANASWINI MOHAPATRA	PRASANTA KUMAR JENA	//	
		VS	VS	()	
96	D-CONTC/14126/2026	USHA PADHI, I.A.S GANESH CHANDRA PRADHAN	SANGRAM JENA	//	
		VS	VS	()	
97	D-CONTC/14131/2026	ARVIND AGRAWAL, I.A.S SUJANA ROUT	ADV.	//	
		VS	VS	()	
98	D-CONTC/14134/2026	ASWATHI S, COMM-CUM-SECRETARY, HEALTH AND F.W. DEPT, BHUBANESWAR SUNITA PADHI	ADV.	//	
		VS	VS	()	
99	D-CONTC/14135/2026	LAMBODAR MARANDI, OAS JAGABANDHU PADHI	ADV.	//	
		VS	VS	()	
100	D-CONTC/14160/2026	LAMBODAR MARANDI, OAS SAKUNTALA PANIGRAHI	ADV.	//	
		VS	VS	()	
101	D-CONTC/14162/2026	AUROBINDA AGARWAL, IAS SWARNALATA SAHOO	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
102	D-CONTC/14172/2026	N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR HIMANSHU SHEKHAR SANBARSA	ADV	//	AOD20240000618C202600065
		VS	VS	()	

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103	D-CONTC/14176/2026	DR. N TIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. BAISHNAB CHARAN DAS VS	BIKRAM KESHARI RAJ VS	// ()	
104	D-CONTC/14200/2026	SHYAM SUNDAR TUDU, SETTLEMENT OFFICER, JOBRA SETTLEMENT OFFICE CHHAYAKANTA PARIDA VS	ADV. VS	// ()	
105	D-CONTC/14202/2026	DEORANJAN KUMAR SINGH I.A.S MANAGING COMMITTEE OF KESABA U.P.(M.E.) SCHOOL, PALASPALI, GANJAM VS	ADV. VS	// ()	
106	D-CONTC/14205/2026	NITYANANDA GANDA, MINISTER CUM APPELLATE AUTHORITY, DEPT, OF S AND ME, ODISHA SUSAMA PANDA VS	ADV. VS	// ()	
107	D-CONTC/14212/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BHUBANESWAR AGASTYA DAS VS	SAGARIKA SAHOO VS	// ()	
108	D-CONTC/14245/2026	DR. HIMANSHU BHUSAN PANDA, SPECIAL SEC, DEPT. OF GENERAL ADMINISTRATION, KHURDA DUSHASAN BEHERA VS	ADV. VS	// ()	
109	D-CONTC/14251/2026	THIRUMALA NAIK N., I.A.S BIMALA KUMARI MOHANTY VS	ADV. VS	// ()	
110	D-CONTC/14268/2026	SARAT CHANDRA MALLICK, REGISTRAR, COOPERATIVE SOCIETIES, CUTTACK RAMESH KUMAR PADHEE VS	SANTOSH KUMAR NANDA VS	// ()	
111	D-CONTC/14273/2026	SUKADEV BEHERA, OAS M/S. RENUKA TRADERS VS	ADV VS	// ()	AOR20220001610C202600021
112	D-CONTC/14278/2026	D. PRASANTH KUMAR REDDDY, CHAIRMAN CUM MANAGING DIRECTOR OF IDCO JUDHISTHIR SAHOO VS	ADYASIDHI MISHRA VS	// ()	
113	D-CONTC/14279/2026	SWATI MISHRA, O.A.S(FAG) DR SUSHREE SANGEETA KAR VS	Atul Tripathy VS	// ()	AOD20240000618C202600066
		ASWATHY S, IAS		//	

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114	D-CONTC/14283/2026	RANJAN KUMAR GIRI VS PREM CHANDRA CHAUDHARY, IAS	Atul Tripathy VS Atul Tripathy	// 0 //	AOD20240000618C202600067
115	D-CONTC/14284/2026	MANORANJAN MOHAPATRA VS PREM CHANDRA CHAUDHARY, IAS	Atul Tripathy VS Atul Tripathy	// 0 //	AOD20240000618C202600068
116	D-CONTC/14309/2026	JILADHAR GOUDA VS UMASANKAR KOYA, B. D.O.,KASHIPUR	DIGAMBAR SETHI VS Digambar Sethi	// 0 //	
117	D-CONTC/14315/2026	ASUTOSH PRADHAN VS JAGMOHAN MEENA, IPS	ADV. VS Digambar Sethi	// 0 //	
118	D-CONTC/14323/2026	SAMAR SEKHAR SINGH VS ARVIND AGRAWAL, I.A.S	ADV. VS Digambar Sethi	// 0 //	
119	D-CONTC/14330/2026	BASANTA KUMAR TARAI VS B.PARAMESWARAN, I.A.S	ADV. VS Digambar Sethi	// 0 //	
120	D-CONTC/14338/2026	NAMITA SAHOO VS DEEPAK KUMAR PADHI, OES	ADV. VS Digambar Sethi	// 0 //	
121	D-CONTC/14341/2026	BIKRAM SWAIN VS B PARAMESWARAN IAS	KURESH PRASAD DASH VS Digambar Sethi	// 0 //	AOR20220001390C202600018
122	D-CONTC/14346/2026	IDGHA MASJID, BALASORE VS SULTAN KHAN,CHIEF EXECUTIVE OFFICER, CUTTACK	ADV. VS Digambar Sethi	// 0 //	
123	D-CONTC/14356/2026	PRAVAT KUMAR BEHERA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS Digambar Sethi	// 0 //	
124	D-CONTC/14364/2026	JIBAN KRUSHNA KHATEI VS MANOJ KUMAR YADAV,REGIONAL PROVUDENT FUND COMMISNR.,EPFO,BHUBANESWAR//	ADV. VS Digambar Sethi	// 0 //	
125	D-CONTC/14369/2026	ALOK PRADHAN	ADV.	//	

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		VS	VS	()	
126	D-CONTC/14390/2026	SANJEEV KUMAR MISHRA, IAS PREMLAL NAIK	ADV.	//	
		VS	VS	()	
127	D-CONTC/14394/2026	GIRISH S.N, IAS MAHENDRA KUMAR BEHERA	ADV.	//	
		VS	VS	()	
128	D-CONTC/14400/2026	DR.N.THIRUMALA NAIK, I.A.S M.C. OF ANCHALIKA HIGH SCHOOL, KAIJHAR	ADV.	//	
		VS	VS	()	
129	D-CONTC/14405/2026	M.C. OF ANCHALIKA HIGH SCHOOL PURNA CHANDRA DALAI	ADV.	//	
		VS	VS	()	
130	D-CONTC/14412/2026	DR.N.THIRUMALA NAIK, I.A.S DR.AMIYA RANJAN NAYAK	ADV.	//	
		VS	VS	()	
131	D-CONTC/14416/2026	ARAVIND AGRAWAL, IAS BHASKAR PRADHAN	ADV.	//	
		VS	VS	()	
132	D-CONTC/14417/2026	USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. ,BHUBANESWAR M.C. OF GOPINATH UCHA MADHYAMIKA VIDYAPIT	ADV.	//	
		VS	VS	()	
133	D-CRLA/9687/2026	N.THIRUMALA NAIK, IAS UDAY SHANKAR ROUT @ UDAYA SANKAR ROUT	PARTHA SARATHI DAS	//	AOD20240000364C202600102
		VS	VS	()	
134	D-CRLA/9784/2026	SATYABAN PALEI KANHU @ MRUTYUNJAY RANA	PRAVASH CHANDRA JENA	JALESWAR /64 /2017	
		VS	VS	()	
135	D-CRLA/9801/2026	STATE OF ODISHA NARAHARI PANDA	PRAGYAN PARAMITA MOHANTY	//0	
		VS	VS	()	
136	D-CRLLP/9787/2026	STATE OF ODISHA BIMAL CHARAN SWAIN	GAJENDRA NATH ROUT	//	AOR20220004106C202600033
		VS	VS	()	

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137	D-CRLMC/9655/2026	NABAKISHORE BEHERA N.SRINIVASULU RAO VS N.GEETANJALI	MANOJ KUMAR NAYAK VS	// // ()	AOR20230001273C202600002
138	D-CRLMC/9663/2026	AKHAYA SWAIN@TUTU VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /30 /2021 ()	
139	D-CRLMC/9665/2026	MD. ARIF KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BARBIL /93 /2025 ()	
140	D-CRLMC/9667/2026	BIKRAM ADITYA PRADHAN VS STATE OF ODISHA	RAMAKRUSHNA PATTANAIAK VS	MAHILA P.S.(BBSR) /164 /2025 ()	AOR20220003697C202600006
141	D-CRLMC/9674/2026 CRLMC/1082/2026	SARBESWAR RATHA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	//0 DIST.AND SESSIONS JUDGE,BARGARH (Bargarh) CRA/0000018/2025	AOD20240000667C202600014
142	D-CRLMC/9675/2026	RAJIYA PRADHAN@RAJIYA KUMAR PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIKABALI /108 /2025 ()	
143	D-CRLMC/9676/2026	SANTOSH KUMAR BISWAL @ SATASH BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	BAIDYANATHPUR /323 /2020 ()	AOR20220001311C202600036
144	D-CRLMC/9686/2026	RAMA CHANDRA MAHANTA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /60 /2016 ()	
145	D-CRLMC/9692/2026	PINTU KUMAR DAS VS THE STATE OF ODISHA	HAREKRUSHNA MALIK VS	//0 ()	
146	D-CRLMC/9720/2026	DHANIA@DHANESWAR SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	JAGATPUR /427 /2024 ()	
147	D-CRLMC/9735/2026	SRABAN PATRA @ SRABANA KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /293 /2021 ()	AOR20220001631C202600092

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148	D-CRLMC/9751/2026	BISHNU CHARAN BEHERA VS RUDRAMOHAN NAYAK	AKSHAYA KUMAR SAHOO VS	// ()	
149	D-CRLMC/9772/2026	AJIT KUMAR ROUT VS SUKADEV BISWAL	SAROJ KUMAR DASH VS	// ()	
150	D-CRLMC/9796/2026	AMITAV JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIR FIELD P.S. /314 /2017 ()	AOR20220001736C202600054
151	D-CRLMC/9804/2026	RAJKUMAR JAIN GHATE VS STATE OF ODISHA	Subham Sharma VS	// ()	AOD20220003503C202600015
152	D-CRLMC/9810/2026	ULLASH CHANDRA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KENDRAPARA SADAR /241 /2024 ()	
153	D-CRLMC/9820/2026	PRADEEP KUMAR MOHANTY @ PRADEEP MOHANTY VS STATE OF ODISHA	ABANUSHANKAR DASPARIDA VS	BHADRAK TOWN /196 /2025 ()	
154	D-CRLMC/9823/2026	NABA KISHORE SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /1042 /2025 ()	
155	D-CRLMP/9673/2026 CRLMP/438/2026	NABADIGANTA EDUCATIONAL TRUST, BBSR VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// ()	
156	D-CRLMP/9714/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// ()	AOD20230000467C202600020
157	D-CRLMP/9745/2026	BAIDHAR PANIGRAHI VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// ()	
158	D-CRLMP/9803/2026	SHANTILATA BEHERA VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	// ()	
159	D-CRLMP/9805/2026	RANJAN KUMAR KHATUA	JAGADIP SAHOO	BHADRESWAR /74 /2025	AOD20250001139C202600010

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/9813/2026	PRASANTA KUMAR BISWAL	BASUDEV PUJARI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/9824/2026	SUSHIL KUMAR BEHERA	INDRAMANI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/9827/2026	PRAMOD KUMAR MISHRA	PRATAP NAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/9828/2026	INDRAMNI ROUT @ INDAMANA ROUT	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/9829/2026	CHITTARANJAN DAS	TAPAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/9671/2026	RAJ KISHORE SWAIN	PRAKASH KUMAR BEURA	KHUNTUNI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/9758/2026	RANJIT KUMAR MISHRA	MANAS KUMAR CHAND	JHARSUGUDA /497 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/9775/2026	SAMBHU KUMAR SAHU	KSHIROD KUMAR SAHOO	PLANTSITE /430 /2023	AOR20220001352C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/9777/2026	PANCHU SWAIN	SIDHARTHA SANKAR RAY (2)	PATTAPUR (DIGAPAHANDI) /48 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/9819/2026	MAYA BIDIKA	PRADIP KUMAR MALLICK	GUNUPUR /122 /2015	
		VS	VS	()	
		LADI GOPANA		//	
170	D-CRP/14142/2026	RAJALAKSHMI JENA	RUCHIR MISHRA	/ /	
		VS	VS	()	

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171	D-EXP/14103/2026	BIJAYA JENA @ BIJAYA LAXMI JENA SANJIB MOHANTY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //	
172	D-EXP/14141/2026	LALITA BEBARTHA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202600007
173	D-EXP/14171/2026	ANANDA PADIAMI @ ANANDA PODIAMI VS THE COLLECTOR AND DIST. MAGISTRATE, MALKANGIRI	BIDESH RANJAN BEHERA VS	// 0 //	
174	D-EXP/14285/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202600021
175	D-FAO/14108/2026	DR. JYOTIRMAYEE TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
176	D-FAO/14110/2026	BABITA SARANGI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
177	D-FAO/14113/2026	ANUPAMA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
178	D-FAO/14116/2026	ANUPAMA CHAND VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
179	D-FAO/14121/2026	PRASAN@PRASANNA KUMAR BARIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
180	D-FAO/14146/2026	SUDHARANI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
181	D-FAO/14152/2026	MOUSUMI LIZA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	

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182	D-FAO/14153/2026	ANUPAMA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
183	D-FAO/14157/2026	SANGHAMITRA MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
184	D-FAO/14187/2026	PRASAN@PRASANNA KUMAR RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
185	D-FAO/14198/2026	SUHASINI DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
186	D-FAO/14219/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, HOOGHLY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
187	D-FAO/14287/2026	KRUPASINDHU MISHRA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	// 0 //	AOD20240000239C202600012
188	D-FAO/14290/2026	D.M., UNITED INDIA INSURANCE CO. LTD., CUTTACK VS MANJULATA NANDA	BIJOY DASMOHAPATRA VS	// 0 //	
189	D-FAO/14334/2026	SNEHALATA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
190	D-FAO/14344/2026	MEENA RANI SENAPATI VS STATE OF ODISHA	Pramod Ranjan Behera VS	// 0 //	AOD20220003518C202600012
191	D-FAO/14399/2026	MANAGING COMMITTEE OF AISHNESWAR DHANUKRIMYAN VS STATE OF ODISHA	AMUNAL KUMAR PRAMAN VS	// 0 //	
192	D-FAO/14413/2026	DR. MADHUSMITA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
193	D-ITA/14359/2026	PRINCIPAL COMMISSIONER OF INCOME TAX	SUBASH CHANDRA MOHANTY	//	AOD20220001916C202600001

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		VS	VS	()	
194	D-ITA/14361/2026	ANUP AGARWAL PRINCIPAL COMMISSIONER OF INCOME TAX	SUBASH CHANDRA MOHANTY	//	AOD20220001916C202600002
		VS	VS	()	
195	D-LAA/14325/2026	NIRMALA CHHOTRAY RUPDHAR BESAN	SHANTI PRAKASH MOHANTY	//	
		VS	VS	()	
196	D-MACA/14099/2026	SPL. LAND ACQISITION OFFICER, ULTRA MEGA POWER PROJECT-CUM-SUB-COLLECTOR, SUNDARGARH SUBASH CHANDRA CHOUDHURY@SUBASH CHOUDHURY	DEEPA DEEPA KUMAR MISHRA	//	
		VS	VS	()	
197	D-MACA/14130/2026	ALIMPAN GHOSE DINESH PANDA	BISHNU BRATA SINGH	//	
		VS	VS	()	
198	D-MACA/14140/2026	RAMCHANDA SAHOO DILLIP KUMAR DAKUA	DEBASISH PATNAIK	//	
		VS	VS	()	
199	D-MACA/14143/2026	BISWARANJAN PATTANAIK SWAYAN PRAGYA MOHAPATRA	DEBASISH PATNAIK	//	
		VS	VS	()	
200	D-MACA/14150/2026	ABDUL KHALIL KHAN RUPAY MAJHI	DEBASISH PATNAIK	//	
		VS	VS	()	
201	D-MACA/14203/2026	MANORANJAN MISHRA DARSIT CHOUDHURY	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
202	D-MACA/14327/2026	RUNU PANDIT D.M., UNITED INDIA INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
203	D-MACA/14384/2026	CHEMA BEHERA TAPOI MOHAPATRA	BISWAJIT MOHANTY	//	
		VS	VS	()	
204	D-MATA/14261/2026	MALAYA KUMAR PRADHAN SMRUTI CHANDINI BHOI @ PAYAL BHOI	SUMAN MODI	//	
		VS	VS	()	

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205	D-MATA/14286/2026	GIRISH SAHU SMT PILLA KIRTI ALIAS PILLA KIRTHI VS	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600093
206	D-MATA/14295/2026	SRI PILLA VENKATESH CHITTARANJAN GOCHHAYAT VS	DEBASNAN DAS VS	// // ()	
207	D-MSA/14288/2026	SASMITA SWAIN PABITRA MOHAN SAHOO VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202600037
208	D-RPFAM/14365/2026	SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY BHUBANESWAR BISWA RANJAN SUPKAR VS	SWARUP RANJAN SINGH SAMANT VS	// // ()	
209	D-RPFAM/14402/2026	SUJATA SUPKAR PRADEEP MARTHA VS	ADYASIDHI MISHRA VS	// // ()	
210	D-RSA/14085/2026	SUPRIYA MARTHA SUNAFULA NAIK VS	AJAYA KUMAR NANDA VS	// // ()	
211	D-RSA/14182/2026	AKSHYA PATEL DILLIP KUMAR SENAPATI VS	JYOTI RANJAN DEO VS	// // ()	AOR20220002834C202600010
212	D-RSA/14184/2026	UDAYA NATH SENAPATI DILLIP KUMAR SENAPATI VS	JYOTI RANJAN DEO VS	// // ()	AOR20220002834C202600011
213	D-RSA/14322/2026	UDAYA NATH SENAPATI DEBESH CHANDRA NANDI VS	NARAYAN PRASAD PARIJA VS	// // ()	
214	D-RSA/14348/2026	DUSMANTA KUMAR BISOI BANKIM CHARAN JENA @ BANKIM KUMAR JENA VS	MAHESWAR MOHANTY VS	// // ()	
215	D-RSA/14388/2026	THE EXECUTIVE ENGINEER (R AND B), DIV-I, CUTTACK TECHNO I.T.I., BERHAMPUR VS	SANJAY KUMAR DAS VS	// // ()	
		TARA ANKETAMMA REDDY		//	

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216	D-STREV/14185/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
217	D-STREV/14190/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
218	D-STREV/14193/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
219	D-STREV/14195/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
220	D-STREV/14199/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
221	D-STREV/14201/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
222	D-STREV/14204/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
223	D-STREV/14221/2026	M/S. SWSA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
224	D-STREV/14224/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
225	D-STREV/14225/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
226	D-STREV/14230/2026	M/S. SESA STERLITE LTD., JHARSUGUDA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //	
227	D-STREV/14231/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-STREV/14235/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-STREV/14236/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-STREV/14241/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-STREV/14242/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-STREV/14247/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-STREV/14249/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-STREV/14252/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-STREV/14253/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-STREV/14257/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-STREV/14259/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-STREV/14266/2026	M/S. SESA STERLITE LTD., JHARSUGUDA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	

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239	D-TRP(C)/14133/2026	STATE OF ODISHA SWARNALATA MOHANTY VS RUPESH KUMAR MOHANTY	ANUPAM RATH VS	// // 0 //	
240	D-TRP(C)/14223/2026	SEEMA SAHOO VS SUVENDU SAHOO	BAMADEV BARAL VS	// 0 //	
241	D-TRP(C)/14312/2026	NAMITA DUTTA VS SANEEV PRADHAN	HRUDANANDA TRIPATHY VS	// 0 //	
242	D-TRP(C)/14317/2026	SUBHASIMA MOHARANA VS SOMANATH MOHARANA	SANJAY KUMAR BEHERA VS	// 0 //	
243	D-TRPCRL/9780/2026	SUMIT KUMAR SWAIN VS BISWAMOHINI PATRA	SAILAZA NANDAN DAS VS	//0 0 //	
244	D-WA/14124/2026	LAXMIDHAR MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
245	D-WA/14189/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS TARINI CHARAN PANDA	VS VS	// 0 //	LOD20240000194C202600119
246	D-WA/14192/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS R KRISHNA MURTY REDDY	VS VS	// 0 //	LOD20240000200C202600112
247	D-WA/14274/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS PRASANA KUMAR MAHAPATRA	VS VS	// 0 //	LOD20240000194C202600120
248	D-WA/14276/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS PRAHALADA MAHARANA	VS VS	// 0 //	LOD20240000200C202600111
249	D-WA/14277/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS BALMIKI PADHY	VS VS	// 0 //	LOD20240000194C202600121

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250	D-WA/14350/2026	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS TAPASWINI NATH	SHRADDHA DEPT VS	// 0 //	LOD20240000200C202600113
251	D-WA/14351/2026	PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS NIPUN KUMAR SWAIN	SHRADDHA DEPT GENERAL VS	// 0 //	LOD20240000194C202600122
252	D-WA/14353/2026	PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS ANTARYAMI NAIK	SHRADDHA DEPT VS	// 0 //	LOD20240000200C202600114
253	D-WA/14355/2026	PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS DEEPAK JENA	SHRADDHA DEPT VS	// 0 //	LOD20240000200C202600115
254	D-WA/14357/2026	PRINCIPAL SECRETARY OF COMMERCE AND TRANSPORT VS TAPAN KUMAR BEHERA	SHRADDHA DEPT GENERAL VS	// 0 //	LOD20240000194C202600123
255	D-WA/14370/2026	DR. BIJAN KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
256	D-WP(C)/14082/2026	M/S PRADIPTA ROUT, JAJPUR VS THE ASST. COMMISSIONER OF STATE TAX, CT AND GST, JAJPUR CIRCLE	RAMESH CHANDRA JENA VS	// 0 //	
257	D-WP(C)/14083/2026	D. ADINARAYAN SUBUDHI VS STATE OF ODISHA	RAMESH CHANDRA JENA VS	// 0 //	
258	D-WP(C)/14084/2026	NABIN KUMAR SATPATHY VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	// 0 //	AOR20230000705C202600010
259	D-WP(C)/14086/2026	MONINAGI BADRINATH VS STATE OF ODISHA	RAMESH CHANDRA JENA VS	// 0 //	
260	D-WP(C)/14087/2026	KALPATARU MAHARANA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
261	D-WP(C)/14088/2026	DOKI SIVA PRASAD RAO	RAMESH CHANDRA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/14089/2026	DIBYA RANJAN BEHERA	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/14090/2026	LAGEN KUMAR SAHOO	SARADA DASH	//	
		VS	VS	0	
		MAHINDRA AND MAHINDRA FINANCE LTD, MUMBAI		//	
264	D-WP(C)/14092/2026	MALAYA RANJAN BEHERA	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/14093/2026	PRAMOD KUMAR SAHOO	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/14094/2026	SRIDHAR DAS	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/14095/2026	KRUSHNA CHANDRA NAYAK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/14098/2026	SHYAM SUNDAR MOHARANA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/14100/2026	SUNSHINE ANAND SWAIN	ANAND CHANDRA SWAIN	//	AOD20250001111C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/14102/2026	PITAMBER SENAPATI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/14111/2026	KAMALAKANTA BARIK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/14117/2026	BIJAY KUMAR BALABANTA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	

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273	D-WP(C)/14118/2026	THE STATE OF ODISHA BHANJA COLLEGE OF NURSING VS	DEVI PRASAD DASH VS	// // 0	AOD20250000901C202600003
274	D-WP(C)/14120/2026	STATE OF ODISHA M/S KALINGA WARRIORS SECURITY SERVICES VS	SIDDHANT SARANGI VS	// // 0	AOD20260000163C202600007
275	D-WP(C)/14122/2026	STATE OF ODISHA JANAKALYAN NURSING COLLEGE, KHARIAR, NUA VS	MONOJO KUMAR KHUNTIA VS	// // 0	
276	D-WP(C)/14123/2026	STATE OF ODISHA SUSHIL KUMAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
277	D-WP(C)/14125/2026	STATE OF ODISHA DAYANIDHI SAHOO VS	SANATAN PANI VS	// // 0	
278	D-WP(C)/14127/2026	THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSILIDATION, CUTTACK MAITREE SANSAD, CUTTACK VS	AJOYA MOHANTY VS	// // 0	
279	D-WP(C)/14128/2026	STATE OF ODISHA JAGANNATH INSTITUTE OF HEALTH SCIENCE AND RESEARCH, KUNDAKINSHIPUR VS	RESEARCH KUNDAKINSHIPUR VS	// // 0	
280	D-WP(C)/14129/2026	STATE OF ODISHA RAMA CHANDRA SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
281	D-WP(C)/14132/2026	STATE OF ODISHA KAPILA NANDA VS	RANJAN KUMAR NAYAK VS	// // 0	
282	D-WP(C)/14136/2026	STATE OF ODISHA ARABINDA JENA VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202600079
283	D-WP(C)/14137/2026	STATE OF ODISHA M/S SOUBHAGYA KUMAR PRADHAN VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// // 0 //	AOR20220001613C202600038

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284	D-WP(C)/14138/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
285	D-WP(C)/14139/2026	SUKANTI KUMARI SAMANTA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202600017
286	D-WP(C)/14144/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
287	D-WP(C)/14145/2026	JANA SMALL FINANCE BANK LIMITED, CUTTACK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
288	D-WP(C)/14147/2026	JANA SMALL FINANCE BANK LIMITED, CUTTACK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
289	D-WP(C)/14148/2026	DANVEER SINGH VS SUB COLLECTOR, BOLANGIR	DEBADUTTA KANUNGO VS	// 0 //	
290	D-WP(C)/14149/2026	SUSHIL @ SUSIL KUMAR PATRA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
291	D-WP(C)/14151/2026	MARUTI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
292	D-WP(C)/14154/2026	NIRANJAN SUTAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
293	D-WP(C)/14155/2026	M/S. DHABALESWAR ENTERPRISERS, CUTTACK VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	DEBASISH PATNAIK VS	// 0 //	
294	D-WP(C)/14156/2026	SANKARSAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
295	D-WP(C)/14158/2026	M/S.PARADEEP PHOSHATES LTD.,BHUBANESWAR	NITISH KUMAR MISHRA	//	

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		VS	VS	()	
		PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//	
296	D-WP(C)/14159/2026	BIMAL KUMAR JENA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/14163/2026	REBATISH SINGH NAYAK	MANAS PATI	//	AOR20220001535C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/14165/2026	MRUTYUNJAYA SAHU	KHAGESWAR BEHERA	//	
		VS	VS	()	
		UNION OF INDIA		//	
299	D-WP(C)/14166/2026	ASHIS RANJAN PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/14167/2026	BIBHUTI BHUSAN DAS	SUBHASREE MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/14168/2026	SANJUKTA CHAND	SUSANTA KUMAR BARAL	//	AOR20220001297C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/14169/2026	BHARAT SANCHAR NIGAM LTD., CUTTACK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST		//	
303	D-WP(C)/14170/2026	SANGHAMITRA SAHOO	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/14173/2026	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK		//	
305	D-WP(C)/14174/2026	JIBANANANDA SAMAL	BIKRAM CHANDRA GHADAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/14175/2026	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	

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307	D-WP(C)/14177/2026	SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST SHIBA PRASAD SAHOO VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// // 0 //	
308	D-WP(C)/14178/2026	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
309	D-WP(C)/14179/2026	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
310	D-WP(C)/14180/2026	ANTARYAMI NAYAK VS STATE OF ODISHA	PUJARANI MUDULI VS	// 0 //	AOR20260000160C202600003
311	D-WP(C)/14181/2026	DR.RAGHUNATH MISHRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //	
312	D-WP(C)/14183/2026	TIKILI MALLICK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
313	D-WP(C)/14186/2026	M/S. BHARAT SANCHAR NIGAM LTD., CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
314	D-WP(C)/14188/2026	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
315	D-WP(C)/14191/2026	MANJULA THAYAL VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	// 0 //	
316	D-WP(C)/14194/2026	HIMANSU SEKHAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
317	D-WP(C)/14196/2026	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	AOR20250000161C202600004

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318	D-WP(C)/14197/2026	SUPRAVA PANDA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202600020
319	D-WP(C)/14206/2026	SHAILESH DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600036
320	D-WP(C)/14207/2026	HRUSHIKESH SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600057
321	D-WP(C)/14208/2026	SK.MUKLESH @ SK.SUKLESH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
322	D-WP(C)/14209/2026	ANKIT MINZ VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
323	D-WP(C)/14210/2026	BINATA KHUNTIA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
324	D-WP(C)/14211/2026	NIRANJAN BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600040
325	D-WP(C)/14213/2026	JITENDRA SUBUDHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 //	
326	D-WP(C)/14214/2026	SK. AINUL@AIMUL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
327	D-WP(C)/14216/2026	BAIKUNTHANATH BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
328	D-WP(C)/14217/2026	M/S.KONARK POWER, JAGATPUR, CUTTACK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	PRAGYAN PARMITA MOHANTY VS	// 0 //	
329	D-WP(C)/14218/2026	PRASANNA BAG	ASHIS KUMAR MISHRA	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
330	D-WP(C)/14220/2026	GOUTAM PANDA	PADMAJA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/14222/2026	PRADIPTA KUMAR DASH	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/14226/2026	JAGABANDHU MUDULI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/14227/2026	MANORANJAN PATTANAİK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600063
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/14228/2026	RAMKAR SA	ABHIMANYU PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/14229/2026	UMAKANTA BARIK	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, ZONAL OFFICE, BALASORE		//	
336	D-WP(C)/14232/2026	SUNIL KUMAR SAHU	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
337	D-WP(C)/14233/2026	DIPTIMAYI MOHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/14234/2026	HRUSIKESH BEHURA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/14237/2026	SNEHALATA PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/14238/2026	SUNITA BALIARSINGH	SARAT CHANDRA MEKAP	//	
		VS	VS	0	

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341	D-WP(C)/14239/2026	ANNAPURNA FINANCE PVT LTD.BHUBANESWAR ADHIR CHANDRA MOHANTY VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// // 0 //	
342	D-WP(C)/14240/2026	PRATAP KUMAR TANDI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
343	D-WP(C)/14243/2026	SURESH KUMAR ROUT VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //	
344	D-WP(C)/14244/2026	SUDHANSHU KUMAR DAS VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
345	D-WP(C)/14246/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
346	D-WP(C)/14248/2026	MAHENDRA NAYAK @ MAHESWAR NAYAK VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	// 0 //	
347	D-WP(C)/14250/2026	M/S ASCOLT PIONEER, KHURDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
348	D-WP(C)/14254/2026	JAY KISHORE SAHU VS THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.,SUNDERGARH	RASHMI NARAYAN PATNAIK VS	// 0 //	
349	D-WP(C)/14255/2026	NALCO PROGRESSIVE EMPLOYEES UNION, ANGUL VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //	
350	D-WP(C)/14256/2026	BANSHIDHAR TARAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
351	D-WP(C)/14258/2026	RANJAN KUMAR BISWAL VS THE COMMISSIONER, CONSOLIDATION, BHUBANESWAR	SAMIR KUMAR MISHRA VS	// 0 //	

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352	D-WP(C)/14260/2026	SANDHYA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
353	D-WP(C)/14262/2026	BIJAY SINKU VS THE VICE CHANCELLOR, NORTH ORISSA UNIVERSITY, BARIPADA	KABIR KUMAR JENA VS	// 0 //	
354	D-WP(C)/14263/2026	NIRANJAN KUMAR VERMA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
355	D-WP(C)/14264/2026	MAHESWAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
356	D-WP(C)/14265/2026	REEHAN ENTERPRISES, SAMBALPUR VS M/S KOTAK MAHINDRA BANK LTD, KHURDA	NIRANJAN PANDA VS	// 0 //	
357	D-WP(C)/14267/2026	CHANCHAL BAGARIA VS INDIAN OVERSEAS BANK, ROURKELA BRANCH, SUNDERGARH	TANMAY MISHRA VS	// 0 //	
358	D-WP(C)/14269/2026	BUDHIRAM PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
359	D-WP(C)/14270/2026	M/S RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600039
360	D-WP(C)/14271/2026	PRIYADARSHI PATRA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202600007
361	D-WP(C)/14272/2026	NIRUPAMA DASH @ MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
362	D-WP(C)/14275/2026	SANJAY SARKAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202600039
363	D-WP(C)/14280/2026	THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT BOARD, BHOJPARA, BHOJPARA	THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT BOARD, BHOJPARA, BHOJPARA	THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT BOARD, BHOJPARA, BHOJPARA	THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT BOARD, BHOJPARA, BHOJPARA

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		VS	VS	0	
364	D-WP(C)/14282/2026	CONTROLLING AUTHORITY UNDER P.G.ACT BHUBANESWAR BEHERA	CUM DIVISIONAL LABOUR COMMISSIONER, KHURDA AMIT PRASAD BOSE	//	
		VS	VS	0	
365	D-WP(C)/14289/2026	STATE OF ODISHA PARSURAM NAYAK	PARSURAM MOHAPATRA	//	
		VS	VS	0	
366	D-WP(C)/14291/2026	STATE OF ODISHA AFTAB ALAM	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
367	D-WP(C)/14292/2026	UNION OF INDIA SHARAT CHANDRA BHOI	PREMANANDA MOHANTY	//	
		VS	VS	0	
368	D-WP(C)/14293/2026	STATE OF ODISHA AJAYA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
369	D-WP(C)/14294/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
370	D-WP(C)/14296/2026	STATE OF ODISHA DAITARI SAMAL	PREMANANDA MOHANTY	//	
		VS	VS	0	
371	D-WP(C)/14298/2026	STATE OF ODISHA SULIPTA MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	0	
372	D-WP(C)/14299/2026	BISWAJIT MOHANTY DR. AJIT KUMAR JENA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
373	D-WP(C)/14300/2026	STATE OF ODISHA GAGAN BIHARI PANDA	PREMANANDA MOHANTY	//	
		VS	VS	0	
374	D-WP(C)/14301/2026	STATE OF ODISHA SANJU GIRI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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375	D-WP(C)/14302/2026	STATE OF ODISHA ARUNA BARIK VS	SOUMYA MISHRA VS	// // 0	
376	D-WP(C)/14304/2026	STATE OF ODISHA SUSHANTA KUMAR PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
377	D-WP(C)/14305/2026	STATE OF ORISSA M/S. HIMMAT SELF HELF GROUP, BHADRAK VS	AMITAV DAS VS	// // 0	
378	D-WP(C)/14306/2026	STATE OF ODISHA SAKUNTALA SAMANTARA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
379	D-WP(C)/14307/2026	PURI MUNICIPAL CORPORATION, PURI AQUILA MAHAJABEEN VS	BISHNU CHARAN SAHU VS	// // 0	
380	D-WP(C)/14308/2026	STATE OF ODISHA ASHOK KUMAR NAYAK VS	LAXMIKANTA MOHANTY VS	// // 0	
381	D-WP(C)/14311/2026	STATE OF ORISSA TUSHAR KANTI MOHANTY VS	LAXMIKANTA MOHANTY VS	// // 0	
382	D-WP(C)/14313/2026	STATE OF ORISSA PRADEEP KUMAR PATRA VS	SHUBHENDU KUMAR PARIDA VS	// // 0	
383	D-WP(C)/14314/2026	STATE OF ODISHA DEBENDRA PATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
384	D-WP(C)/14316/2026	STATE OF ORISSA SAMRAT KUMAR SAHU VS	BIBHUTI KESHARI BISWAL VS	// // 0	
385	D-WP(C)/14318/2026	STATE OF ORISSA JAYANTA KUMAR PUTHAL VS	SHUBHENDU KUMAR PARIDA VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/14319/2026	PURI DISTRICT EX- SERVICES LEAGUE, NABAKALE, VS MANAGING DIRECTOR, CENTRAL ORGANIZATION, DELHI CANTT	DEEPA MAHAPATRA VS SANGRAM KESHARI MOHAPATRA	// 0 //	
387	D-WP(C)/14320/2026	TRAILOKYA NATH SAHOO VS PRINCIPAL SECY TO GOVT. OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR	SAKTI PRASAD DAS VS KISHORE CHANDRA RAJGURU MOHAPATRA	// 0 //	
388	D-WP(C)/14321/2026	ROJALIN RAUT VS HDFC BANK, KHARAVEL NAGAR, BHUBANESWAR	KISHORE CHANDRA RAJGURU MOHAPATRA VS BALARAM NAYAK	// 0 //	
389	D-WP(C)/14324/2026	LAXMIKANT SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS GOURI MOHAN RATH	// 0 //	
390	D-WP(C)/14326/2026	SRI RAM SCHOOL OF NURSING, DUDUKIDADAR, BALANGIR VS STATE OF ORISSA	GOURI MOHAN RATH VS SASWATI MOHAPATRA	// 0 //	
391	D-WP(C)/14328/2026	NARENDRA MOHARANA VS STATE OF ODISHA	SASWATI MOHAPATRA VS SITANSHU KUMAR DEY	// 0 //	
392	D-WP(C)/14329/2026	HATAKISHORE DAS VS UNITED PURI NIMAPADA CENTRAL CO OP BANK LTD, PURI	SITANSHU KUMAR DEY VS MAHENDRA KUMAR SAHOO	// 0 //	
393	D-WP(C)/14331/2026	BIKUNTH NATH PAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS RAMESH CHANDRA SWAIN	// 0 //	
394	D-WP(C)/14332/2026	NIRANJAN JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS ASHIM KISHOR PAL	// 0 //	
395	D-WP(C)/14335/2026	PRADIPTA KUMAR CHOTTRAY VS LAND ACQUISITION OFFICER (NH 16) CUM COMPETENT AUTHORITY, KHURDA	ASHIM KISHOR PAL VS MADHAB LAL AGARWAL	// 0 //	
396	D-WP(C)/14336/2026	SANGRAM KESHARI MOHAPATRA VS STATE TAX OFFICER, BALASORE	MADHAB LAL AGARWAL VS GOURI MOHAN RATH	// 0 //	
397	D-WP(C)/14337/2026	ASHOK BEHARI SINGH	GOURI MOHAN RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/14339/2026	GOPINATH MAHAPATRA	PRAKASH KUMAR JENA	//	
		VS	VS	0	
		INCOME TAX OFFICER, PURI		//	
399	D-WP(C)/14340/2026	PROBHAKAR CHOUDHURI	SASIBHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/14342/2026	GITANJALI RAUTARAY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/14345/2026	MANORANJAN KAR	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/14349/2026	SWARNALATA SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/14352/2026	KAMINI BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/14354/2026	BINEET NARAYAN KHUNTIA	PRAKASH KUMAR JENA	//	
		VS	VS	0	
		INCOME TAX OFFICER, PURI		//	
405	D-WP(C)/14358/2026	BHUBANESWAR BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/14360/2026	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/14362/2026	PREETI PARNA MOHANTY	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600036
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/14363/2026	TILOTTAMA SETHI	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	

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409	D-WP(C)/14366/2026	STATE OF ODISHA PRASANTA DEY VS	SASWATI MOHAPATRA VS	// // 0	
410	D-WP(C)/14367/2026	STATE OF ODISHA BINOD BIHARI NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
411	D-WP(C)/14368/2026	STATE OF ODISHA SAMIR KUMAR SAHOO VS	ANUP KUMAR PATTNAIK VS	// // 0	
412	D-WP(C)/14371/2026	STATE OF ODISHA ANUPAMA DAS VS	SUBHADUTTA ROURAY VS	// // 0	
413	D-WP(C)/14372/2026	STATE OF ODISHA BEDABYAS NAYAK VS	HIMANSHU SEKHAR PANDA VS	// // 0	
414	D-WP(C)/14373/2026	STATE OF ODISHA BHUBANESWAR POWER PLANT MAZDOOR UNION, CANTONMENT VS	KANTAKANTA MAHAPATRA VS	// // 0	
415	D-WP(C)/14375/2026	STATE OF ODISHA PREMANANDA BEHERA VS	ASWINI KUMAR KARMI VS	// // 0	AOR20220001297C202600090
416	D-WP(C)/14376/2026	STATE OF ODISHA MANORANJAN DIGAL VS	ASHIT KUMAR DASH VS	// // 0	
417	D-WP(C)/14378/2026	STATE OF ODISHA BINAYAK PRASAD MOHANTY VS	BHASKAR CHANDRA PANDA VS	// // 0	
418	D-WP(C)/14379/2026	STATE OF ODISHA BANABIHARI RATH VS	NIRANJAN PANDA VS	// // 0	
419	D-WP(C)/14380/2026	STATE OF ODISHA BIBHAB LAXMI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	

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420	D-WP(C)/14381/2026	MIHIR KUMAR BASTIA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
421	D-WP(C)/14382/2026	KANHU CHARAN LENKA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //	
422	D-WP(C)/14383/2026	PURANDAR CHANDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
423	D-WP(C)/14385/2026	SIBASIS SAHU VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
424	D-WP(C)/14386/2026	SAGAR KUMAR RAY VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
425	D-WP(C)/14387/2026	IPSITA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
426	D-WP(C)/14389/2026	JAGANNATH BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
427	D-WP(C)/14391/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	KOLAM KUMAR SWAIN VS	// 0 //	
428	D-WP(C)/14392/2026	PARTHA SARATHI PATTANAYAK VS JITU RANJAN BEHERA	ARNAV BEHERA VS	// 0 //	
429	D-WP(C)/14393/2026	RABI SHANKAR SAHU VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //	AOR20220002374C202600038
430	D-WP(C)/14395/2026	ARATI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
431	D-WP(C)/14396/2026	BHARAT KUMAR SITANI (DECEASED), LEGAL HEIR VS MAUSAMI SINGH	MAUSAMI SINGH VS	// 0 //	

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		VS	VS	()	
432	D-WP(C)/14397/2026	ASSISTANT COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA II DIVISION, SUNDERGARH CHHANDARANI NATHSHARMA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
433	D-WP(C)/14398/2026	STATE OF ODISHA PARTHA SARATHI PATTANAYAK	ARNAV BEHERA	//	
		VS	VS	()	
434	D-WP(C)/14401/2026	DEBASHISH ROUT KAPILAS DIPA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
435	D-WP(C)/14403/2026	STATE OF ODISHA JAGABANDHU MALLIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
436	D-WP(C)/14404/2026	STATE OF ODISHA MOTILAL PATTANAIK	SIDDHARTH GOUTAM DAS	//	
		VS	VS	()	
437	D-WP(C)/14407/2026	STATE OF ODISHA BHARATI SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
438	D-WP(C)/14408/2026	STATE OF ODISHA LAXMAN PATRA	AJAYA KUMAR MOHARANA	//	
		VS	VS	()	
439	D-WP(C)/14409/2026	STATE OF ODISHA PRAMOD KUMAR SETHI @ SETHY	BIDYADHAR MUDULI	//	
		VS	VS	()	
440	D-WP(C)/14410/2026	STATE OF ODISHA NIBEDITA PANIGRAHI	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
441	D-WP(C)/14414/2026	STATE OF ODISHA M/S C.P.ARORA PVT.LTD, NEW DELHI	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	
442	D-WP(C)/14415/2026	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR MANASH KUMAR DIGAL	SAILAZA NANDAN DAS	//	
		VS	VS	()	

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443	D-WPCRL/9703/2026	STATE OF ODISHA ASHUTOSH SAHOO VS	CHAKRADHAR SINGH VS	// /0 ()	
444	D-WPCRL/9721/2026	STATE OF ODISHA KASHINATH SWAIN VS	AMITAV TRIPATHY VS	// /0 ()	
445	D-ABLAPL/9656/2026	STATE OF ODISHA SUJATA SAHOO VS	SAROJ KUMAR PADHY VS	// BOUDH /132 /2026 ()	
446	D-ABLAPL/9657/2026	STATE OF ODISHA GAJENDRA SAHOO VS	SAROJ KUMAR PADHY VS	// BOUDH /132 /2026 ()	
447	D-ABLAPL/9658/2026	STATE OF ODISHA SUSANTA KUMAR PATRA VS	HARAPRASAD PANDA VS	// BADAGODA P.S. /194 /2024 ()	
448	D-ABLAPL/9660/2026	STATE OF ODISHA RAJENDRA JENA VS	ARIJEET MISHRA VS	// KOREI /307 /2024 ()	
449	D-ABLAPL/9662/2026	STATE OF ODISHA RAJESWAR ROUT VS	KSHIROD KUMAR PAHIL VS	// JEYPORE TOWN /83 /2026 ()	
450	D-ABLAPL/9670/2026	STATE OF ODISHA SOUBHAGYA MOHARANA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /192 /2026 ()	AOD2025000009C202600031
451	D-ABLAPL/9672/2026	STATE OF ODISHA BRAHMANDI MALLICK VS	RABINDRA KUMAR PATTANAIK VS	// KHAJURIPADA /48 /2023 ()	AOD20240000968C202600008
452	D-ABLAPL/9678/2026	STATE OF ODISHA BASANTA SAHU @ BASANTA KUMAR SAHOO VS	AMITAV TRIPATHY VS	// /0 ()	
453	D-ABLAPL/9680/2026	STATE OF ODISHA DIBAKAR GOUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DHARAKOT PS /240 /2025 () //	

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454	D-ABLAPL/9682/2026	GOURI MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /24 /2025 () //	
455	D-ABLAPL/9683/2026	PRAGNYA PRITAM JENA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	Human Rights Protection Cell PS /1 /2017 () //	
456	D-ABLAPL/9690/2026	KULAMANI SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI RURAL PS /135 /2026 () //	
457	D-ABLAPL/9693/2026	CHARU CHANDRA MALLIK VS STATE OF ODISHA	UMAKANTA BARIK VS	JALESWAR /167 /2026 () //	
458	D-ABLAPL/9694/2026	RAJESH KUMAR GHOSH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RAIBANIA /42 /2026 () //	
459	D-ABLAPL/9696/2026	PRABHAT KUMAR SAHU @ PRAVAT SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASOL /79 /2026 () //	
460	D-ABLAPL/9697/2026	PRASANTA PUHAN @ BULA VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	SORO /250 /2019 () //	
461	D-ABLAPL/9698/2026	BHAGA @ BISWARANJAN DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /103 /2026 () //	
462	D-ABLAPL/9699/2026	PURUSATTAM PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /292 /2025 () //	
463	D-ABLAPL/9700/2026	SUBASH CHANDRA DAS @ SUBASH DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /112 /2026 () //	AOR20220001297C202600088
464	D-ABLAPL/9702/2026	SANJAY KUMAR SAHU VS STATE OF ODISHA	BISHWARANJAN SAHU VS	MANGALA BAG /427 /2025 () //	
465	D-ABLAPL/9706/2026	MD. RIYAZUDDIN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /112 /2026	

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		VS	VS	()	
466	D-ABLAPL/9707/2026	STATE OF ODISHA NIMEI PRADHAN	GIRIJA SANKAR NAYAK	PURUNAKOTE /31 /2026	AOD20240000001C202600043
		VS	VS	()	
467	D-ABLAPL/9712/2026	STATE OF ODISHA MD. BABLLU @ MD. BABUL	SIDHARTHA DAS	BARGARH RURAL /13 /2026	
		VS	VS	()	
468	D-ABLAPL/9713/2026	STATE OF ODISHA TUMA @ MD. AHESAN @ MD. EHESAAAN	AMULYA RATNA PANDA	NARASINGHPUR /20 /2025	
		VS	VS	()	
469	D-ABLAPL/9716/2026	STATE OF ODISHA TUMA @ MD. AHESAN @ MD. EHESAAAN	AMULYA RATNA PANDA	NARASINGHPUR /6 /2026	
		VS	VS	()	
470	D-ABLAPL/9717/2026	STATE OF ODISHA SK. SAHABUL @ SUNIL	AMULYA RATNA PANDA	SAHADEV KHUNTA /135 /2026	
		VS	VS	()	
471	D-ABLAPL/9718/2026	STATE OF ODISHA BIRANCHI @ BIRU SETHI	RAJ KISHOR SWAIN	SATYABADI /399 /2023	
		VS	VS	()	
472	D-ABLAPL/9719/2026	STATE OF ODISHA PRANABANDHU MOHARANA	RAJ KISHOR SWAIN	DHENKANAL SADAR /137 /2026	
		VS	VS	()	
473	D-ABLAPL/9722/2026	STATE OF ODISHA SAROJINI MOHARANA	RAJKISHORE SWAIN	DHENKANAL SADAR /137 /2026	
		VS	VS	()	
474	D-ABLAPL/9723/2026	STATE OF ODISHA MANTU @ SANJAY KUMAR DAS @ SANJAY	SITIKANT MISHRA	CYBER CRIME AND E.O, BALASORE /12 /2026	
		VS	VS	()	
475	D-ABLAPL/9724/2026	STATE OF ODISHA GYANENDRA DAS	SITIKANT MISHRA	CYBER CRIME AND E.O, BALASORE /12 /2026	
		VS	VS	()	
476	D-ABLAPL/9726/2026	STATE OF ODISHA BISWARANJAN ROUT	AMARENDRA SAHOO	ATHGARH /89 /2026	
		VS	VS	()	

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477	D-ABLAPL/9728/2026	STATE OF ODISHA BIBHUTI @ LAXMAN BEHERA VS	RAKESH BEHERA VS	// MAHABIROD /37 /2026 ()	
478	D-ABLAPL/9729/2026	STATE OF ODISHA KASINATH BEHERA @ MITHUN BEHERA VS	AMARENDRA SAHOO VS	// ATHGARH /89 /2026 ()	
479	D-ABLAPL/9730/2026	STATE OF ODISHA DEBENDRA CHOUDHURY VS	BHARAT BHUSAN ROUTRAY VS	// Human Rights Protection Cell PS /1 /2017 ()	
480	D-ABLAPL/9731/2026	STATE OF ODISHA ANANTA SATAPATHY VS	TRILOCHAN PANIGRAHI VS	// KUMBHARAPARA /100 /2026 ()	AOR20230001284C202600001
481	D-ABLAPL/9732/2026	STATE OF ODISHA BIPIN MALLICK VS	MRUTYUNJAY MOHANTY VS	// NIALI /158 /2022 ()	
482	D-ABLAPL/9733/2026	STATE OF ODISHA SK. ALAMIN LAK VS	SAILAZA NANDAN DAS VS	// KHARABEL NAGAR P.S. /85 /2026 ()	
483	D-ABLAPL/9736/2026	STATE OF ODISHA SUCHITRA MOHANTY @ BISOYI VS	SWAGATIKA PANDA VS	// ASKA /294 /2018 ()	
484	D-ABLAPL/9737/2026	STATE OF ODISHA BULU KHOSLA VS	DIGAMBAR SETHI VS	// TIKIRI /211 /2025 ()	
485	D-ABLAPL/9741/2026	STATE OF ODISHA ARUN KHOSLA VS	ARUN KUMAR BUDHIA VS	// DASMANTAPUR /11 /2026 ()	AOD20240000603C202600006
486	D-ABLAPL/9744/2026	STATE OF ODISHA MADAN BEHERA VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
487	D-ABLAPL/9746/2026	STATE OF ODISHA DEBENDRA BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// HEMGIR /261 /2025 () //	

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488	D-ABLAPL/9747/2026	DINESH ROUTRAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHARATPUR PS /125 /2026 () //	
489	D-ABLAPL/9749/2026	SOMANATH PRUSTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /124 /2026 () //	AOR20230000820C202600013
490	D-ABLAPL/9757/2026	SAROJ KUMAR BEHERA @ SAROJ BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	AUL /106 /2026 () //	
491	D-ABLAPL/9760/2026	KIRAN MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARJANG /86 /2023 () //	
492	D-ABLAPL/9764/2026	GANESH KUMAR AGRAWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /321 /2025 () //	
493	D-ABLAPL/9765/2026	DIBYA RANJAN MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /195 /2025 () //	
494	D-ABLAPL/9766/2026	SANJAYA KUMAR PARIDA @ SANJAYA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /27 /2026 () //	
495	D-ABLAPL/9768/2026	ABINASH LOHAR VS STATE OF ODISHA	GOKULANANDA PARIDA VS	LATHIKATA /70 /2026 () //	
496	D-ABLAPL/9769/2026	RAJESH KUMAR GHOSH @ RAKESH GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /42 /2026 () //	
497	D-ABLAPL/9770/2026	ARIJEET SENAPATI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	JHARPOKHARIA /85 /2026 () //	
498	D-ABLAPL/9771/2026	ABINASH LOHAR VS STATE OF ODISHA	GOKULANANDA PARIDA VS	LATHIKATA /71 /2026 () //	
499	D-ABLAPL/9773/2026	NAYAN KUMAR ROUT	SANTOSH KUMAR DWIVEDY	ANANTPUR /32 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/9774/2026	KUNAL CHANDRA NAYAK	GOKULANANDA PARIDA	LATHIKATA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/9776/2026	KUNAL CHANDRA NAYAK	GOKULANANDA PARIDA	LATHIKATA /71 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/9789/2026	BISWAJIT DAS	RAGHUNATH BISWAL	NAYAPALLI P.S. /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/9792/2026	ANSUMAN GURU	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /53 /2026	AOR20220001736C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/9793/2026	RANJAN KUMAR PANDA	KHUSBU PANIGRAHI	BAISINGA /142 /2026	AOR20220002787C202600060
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/9795/2026	SMRUTI RANJAN MALIK	SATYABRATA DASH	BHANDARIPOKHARI /553 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/9800/2026	MANMATH BEHERA @ MANMATHA BEHERA	SATYABRATA DASH	BANGRIPOSI /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/9806/2026	UTTAM KUMAR PAGAL	BHARAT BHUSAN ROUSTRAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/9807/2026	BADAL GOCCHI	RANJITA SINGH	BARAMBA /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/9808/2026	CHAMPAK KUMAR SAHOO @ CHAMPAK SAHOO	BHARAT BHUSAN ROUSTRAY	PALLAHARA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/9811/2026	KRUPA SINDHU PANDA	AKSHAYA KUMAR SAHOO	RANPUR /80 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/9821/2026	STATE OF ODISHA ANIL @ ANTARYAMI DIGAL VS	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /170 /2025 ()	
512	D-ABLAPL/9822/2026	STATE OF ODISHA DEBABRAT MOHANTY VS	DEEPAK RANJAN PARIDA VS	// SAHID NAGAR P.S. /528 /2019 ()	
513	D-ABLAPL/9825/2026	STATE OF ODISHA BAIKUNTHANATH BAIRIGANJAN VS	RAGHUNATH DASMOHAPATRA VS	// KHURDA SADAR /127 /2026 ()	
514	D-ABLAPL/9826/2026	STATE OF ODISHA RANJAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// SAHADEV KHUNTA /400 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :31/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/1407/2001 OJC/1407/2001	DOLI@DOLAGOBINDA DAS MP	VIVEK RANJAN BEHERA	6/2026
2	D-CONTR/7751/2026 CONTR/ /	SAROJINI BHOLA MP	ADV.	7/2026
3	D-WPC(OAC)/882/2008 WPC(OAC)/882/2008	B. SEETARAMAYYA MP	DILLIP KUMAR MOHAPATRA	11/2026
4	D-WPC(OAC)/883/2008 WPC(OAC)/883/2008	B.RAMA RAO MP	DILLIP KUMAR MOHAPATRA	12/2026
5	D-CRP/14142/2026 CRP/ /	RAJALAKSHMI JENA MP	RUCHIR MISHRA	24/2026
6	D-CMAPL/37360/2025 CMAPL/41/2026	ASHOK KUMAR PRADHAN MP	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	76/2026
7	D-CMAPL/15042/2024 CMAPL/97/2024	SAROJ KUMAR MOHANTY MP	M/S B.BHUYAN, B.N.MISHRA, C.R.SWAIN, B.K.PRADHAN	77/2026
8	D-CMAPL/15042/2024 CMAPL/97/2024	SAROJ KUMAR MOHANTY MP	M/S B.BHUYAN, B.N.MISHRA, C.R.SWAIN, B.K.PRADHAN	78/2026
9	D-CMAPL/15042/2024 CMAPL/97/2024	SAROJ KUMAR MOHANTY MP	M/S B.BHUYAN, B.N.MISHRA, C.R.SWAIN, B.K.PRADHAN	79/2026
10	D-CMAPL/303/2016 CMAPL/303/2016	KAILASH TARAI MP	M/S.R.K.SATAPATHY	80/2026
11	D-CMAPL/14281/2026 CMAPL/ /	RAMKRISHNA MISHRA MP	ASUTOSH MOHAPATRA	81/2026
12	D-CMAPL/42177/2025 CMAPL/42/2026	RAJALAXMI KUNDA MP	BUDHIRAM DAS	82/2026
13	D-JCRLA/4115/2025 JCRLA/18/2025	SUBASH BAGH MP	ADV, BINAPANI TRIPATHY	98/2026
14	D-LAA/14325/2026 LAA/ /	RUPDHAR BESAN MP	SHANTI PRAKASH MOHANTY	103/2026
15	D-TRP(C)/14133/2026 TRP(C)/ /	SWARNALATA MOHANTY MP	ANUPAM RATH	103/2026
16	D-TRP(C)/14312/2026 TRP(C)/ /	NAMITA DUTTA MP	HRUDANANDA TRIPATHY	104/2026
17	D-RPFAM/14402/2026 RPFAM/ /	PRADEEP MARTHA MP	ADYASIDHI MISHRA	148/2026
18	D-MATA/11816/2025 MATA/124/2025	ISSAN KUMAR ROUT MP	BINI MISHRA	200/2026
19	D-CONTC/40501/2025 CONTC/4618/2025	MADHAB CHANDRA PATRA MP		220/2026
20	D-CONTC/4090/2026 CONTC/776/2026	NANDA KISHORE PANDA MP		221/2026
21	D-CONTC/45825/2025 CONTC/5485/2025	BANAJABASINI ACHARYA @ SONALIKA ACHARYA MP		222/2026
22	D-CONTC/51776/2025 CONTC/6116/2025	CHARANA MOHANTY MP	BIJAYA KUMAR BEHERA 1, S.K.PARICHHHA	223/2026
23	D-CONTC/23350/2025 CONTC/2782/2025	SARAT KUMAR PANDA MP	SIDHESWAR MALLIK, P.C.DAS,M.MALLIK	224/2026
24	D-BLAPL/9695/2026 BLAPL/ /	SHYAMAL PRADHAN MP	PRADIP KUMAR MALLICK	230/2026
25	D-BLAPL/8393/2026 BLAPL/2770/2026	MANUEL SABAR MP	SIDHARTHA SANKAR RAY (2)	231/2026
26	D-FAO/13098/2026	EKALABYA NAIK	SANGRAM JENA	

	FAO/ /	MP		314/2026
27	D-FAO/14108/2026	DR. JYOTIRMA YEE TRIPATHY	SANGRAM JENA	
	FAO/ /	MP		315/2026
28	D-FAO/14110/2026	BABITA SARANGI	SANGRAM JENA	
	FAO/ /	MP		316/2026
29	D-FAO/14113/2026	ANUPAMA DASH	SANGRAM JENA	
	FAO/ /	MP		317/2026
30	D-FAO/14116/2026	ANUPAMA CHAND	SANGRAM JENA	
	FAO/ /	MP		318/2026
31	D-FAO/14121/2026	PRASAN@PRASANNA KUMAR BARIK	SANGRAM JENA	
	FAO/ /	MP		319/2026
32	D-FAO/14146/2026	SUDHARANI TRIPATHY	SANGRAM JENA	
	FAO/ /	MP		320/2026
33	D-FAO/14152/2026	MOUSUMI LIZA NAYAK	SANGRAM JENA	
	FAO/ /	MP		321/2026
34	D-FAO/14153/2026	ANUPAMA BEHERA	SANGRAM JENA	
	FAO/ /	MP		322/2026
35	D-FAO/14157/2026	SANGHAMITRA MISHRA	SANGRAM JENA	
	FAO/ /	MP		323/2026
36	D-FAO/13341/2026	D.M., NEW INDIA ASSURANCE CO. LTD., JIPOR	DASMOHAPATRA	
	FAO/ /	MP		324/2026
37	D-FAO/14187/2026	PRASAN@PRASANNA KUMAR RAY	SANGRAM JENA	
	FAO/ /	MP		325/2026
38	D-FAO/14198/2026	SUHASINI DASH	SANGRAM JENA	
	FAO/ /	MP		326/2026
39	D-FAO/14219/2026	MANAGING COMMITTEE OF PANCHAYATI SAMITHI, KALAHANDI		
	FAO/ /	MP		327/2026
40	D-FAO/14290/2026	D.M., UNITED INDIA INSURANCE CO. LTD. BOYDACS	DASMOHAPATRA	
	FAO/ /	MP		328/2026
41	D-FAO/14287/2026	KRUPASINDHU MISHRA	SOUMYA KANTA TRIPATHY	
	FAO/ /	MP		329/2026
42	D-FAO/14334/2026	SNEHALATA PATRA	SAMEER KUMAR DAS	
	FAO/ /	MP		330/2026
43	D-FAO/14399/2026	MANAGING COMMITTEE OF AISHNESWAR KUNANBERA SWAMY	KUNANBERA SWAMY	
	FAO/ /	MP		331/2026
44	D-FAO/14413/2026	DR. MADHUSMITA DAS	SANGRAM JENA	
	FAO/ /	MP		332/2026
45	D-CRLREV/26188/2025	NIHAR RANJAN DAS @ BABUL @ NIHAR DASH	KANTA MISHRA	
	CRLREV/ /	MP		396/2026
46	D-CRLREV/770/2026	DINESH KUMAR JENA	PRASANTA KUMAR DAS	
	CRLREV/47/2026	MP		397/2026
47	D-CRLREV/9758/2026	RANJIT KUMAR MISHRA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		398/2026
48	D-CRLREV/9777/2026	PANCHU SWAIN	SIDHARTHA SANKAR RAY (2)	
	CRLREV/ /	MP		399/2026
49	D-CRLREV/9777/2026	PANCHU SWAIN	SIDHARTHA SANKAR RAY (2)	
	CRLREV/ /	MP		400/2026
50	D-CRLREV/9777/2026	PANCHU SWAIN	SIDHARTHA SANKAR RAY (2)	
	CRLREV/ /	MP		401/2026
51	D-CRLREV/36116/2025	SIDDHARTHA SWARUP JENA	LALITENDU MISHRA	
	CRLREV/943/2025	MP		402/2026
52	D-ABLAPL/4892/2026	DAYANIDHIA NAHAK @ NAIK	ARUNA KUMAR NAYAK	
	ABLAPL/2160/2026	MP		509/2026
53	D-ABLAPL/29923/2025	KESHAB CHANDRA DAS	MRUTYUNJAY PAGAL	
	ABLAPL/11609/2025	MP		510/2026
54	D-ABLAPL/8383/2026	SANJEEB KUMAR PATTNAIK	JAYDEEP PAL	
	ABLAPL/3453/2026	MP		511/2026
55	D-ABLAPL/3168/2026	HARA PRASAD SETHI	SANJIT MISHRA	
	ABLAPL/1421/2026	MP		512/2026
56	D-ABLAPL/31266/2025	RITENDRA SURA @ RITENDRA KUMAR SURA		
	ABLAPL/11984/2025	MP		513/2026
57	D-ABLAPL/9376/2026	RITIK SAHU	SACHIDANANDA PADHEE	
	ABLAPL/3856/2026	MP		514/2026

58	D-ABLAPL/12443/2025 ABLAPL/4791/2025	KRUPASINDHU MUDULI MP		515/2026
59	D-ABLAPL/9209/2026 ABLAPL/3817/2026	ELIYO DIGAL MP	AMULYA RATNA PANDA	516/2026
60	D-ABLAPL/6310/2026 ABLAPL/2727/2026	B. JITENDRA RAO MP	RAJIB LOCHAN PATTNAIK	517/2026
61	D-ABLAPL/6313/2026 ABLAPL/2728/2026	B. JTENDRA RAO MP	RAJIB LOCHAN PATTNAIK	518/2026
62	D-ABLAPL/3733/2026 ABLAPL/1691/2026	PRAVAT DASH MP		519/2026
63	D-ABLAPL/3130/2026 ABLAPL/1654/2026	SITANSHU CHANDRA PRADHAN MP		520/2026
64	D-ABLAPL/18501/2025 ABLAPL/7377/2025	KABITA MAHALIK @ PARBATI MP		521/2026
65	D-ABLAPL/2746/2026 ABLAPL/1211/2026	SK. RIAJUL @ SK. REYAZUL MP		522/2026
66	D-ABLAPL/33891/2024 ABLAPL/12797/2024	SANTOSH KUMAR MOHANTY MP		523/2026
67	D-RSA/367/2018 RSA/367/2018	MST.SAFOORA BEGUM MP	MR.SAYED ASIF ALI, S.S. RAO, B.K. MOHANTY	528/2026
68	D-RSA/393/2003 RSA/393/2003	PARBATI JENA MP	M/S.S.P.MISHRA	529/2026
69	D-RSA/463/2017 RSA/463/2017	ASIM MOHANTY MP	M/S.M.R.MOHAPATRA	530/2026
70	D-RSA/4698/2025 RSA/68/2025	SUBRAT RANJAN PANDA MP	S.S.RAO (SR. ADV.)	531/2026
71	D-RSA/14182/2026 RSA/ /	DILLIP KUMAR SENAPATI MP	JYOTI RANJAN DEO	532/2026
72	D-RSA/14182/2026 RSA/ /	DILLIP KUMAR SENAPATI MP	JYOTI RANJAN DEO	533/2026
73	D-RSA/329/2012 RSA/329/2012	PRAMILA S.DASH MP	M/S.RAMAKANT MOHANTY	534/2026
74	D-RSA/14322/2026 RSA/ /	DEBESH CHANDRA NANDI MP	NARAYAN PRASAD PARIJA	535/2026
75	D-RSA/14348/2026 RSA/ /	BANKIM CHARAN JENA @ BANKIM KUMAR MP	ARAVIND SWAR MOHANTY	536/2026
76	D-RSA/14348/2026 RSA/ /	BANKIM CHARAN JENA @ BANKIM KUMAR MP	ARAVIND SWAR MOHANTY	537/2026
77	D-RSA/14184/2026 RSA/ /	DILLIP KUMAR SENAPATI MP	JYOTI RANJAN DEO	538/2026
78	D-RSA/14388/2026 RSA/ /	TECHNO I.T.I., BERHAMPUR MP	SANJAY KUMAR DAS	539/2026
79	D-CMP/14106/2026 CMP/ /	ALOK KUMAR SAHU MP	JAYADEBA BEHERA	642/2026
80	D-CMP/14161/2026 CMP/579/2026	ABHIMANYU SAHOO MP	ALOK KUMAR PANDA	643/2026
81	D-CMP/14164/2026 CMP/ /	SAYAD AKHTAR HOSSAIN MP	SUSHANT KUMAR PRADHAN	644/2026
82	D-CMP/14215/2026 CMP/580/2026	HRUSIKESH MOHAPATRA MP	ASHOK KUMAR SARANGI	645/2026
83	D-CMP/1050/2016 CMP/1050/2016	PURNA CH.NAYAK MP	M/S.BIBEKANANDA BHUYAN	646/2026
84	D-CMP/881/2023 CMP/881/2023	PRAGYAN ROUT MP	BIBEKANANDA BHUYAN	647/2026
85	D-CMP/1020/2026 CMP/69/2026	BHAGIRATHI CHOUDHURY MP		648/2026
86	D-CMP/14297/2026 CMP/ /	SANJUKTA MALLICK MP	SOUMYA MISHRA	649/2026
87	D-CMP/14310/2026 CMP/ /	M/S. ASCOLT PIONEER, BBSR MP	ABHAY KHANDELWAL	650/2026
88	D-CMP/14333/2026 CMP/ /	BIBHUTI RANJAN MOHANTY MP	SOURAV SUMAN BHUYAN	651/2026
89	D-CMP/14343/2026	BISRAM ORAM	TUSAR KUMAR MISHRA	

	CMP/ /	MP		652/2026
90	D-CMP/14343/2026	BISRAM ORAM	TUSAR KUMAR MISHRA	
	CMP/ /	MP		653/2026
91	D-CMP/14374/2026	SWARNALATA DEY	JYOTIRMAY GUPTA	
	CMP/ /	MP		654/2026
92	D-CMP/14187/2026	TRIBHUBAN CHANDRA DEO	KRUPASINDHU SAHOO	
	CMP/ /	MP		655/2026
93	D-CMP/14406/2026	JANAKI DASH	AMIT PRASAD BOSE	
	CMP/ /	MP		656/2026
94	D-CMP/14411/2026	AJAY KUMAR BEHERA	PRABHU PRASANNA BEHERA	
	CMP/ /	MP		657/2026
95	D-MACA/14099/2026	SUBASH CHANDRA CHOUDHURY@SUBASHCHOUDHURY	PRADIP KUMAR MISHRA	
	MACA/ /	MP		812/2026
96	D-MACA/14130/2026	DINESH PANDA	BISHNU BRATA SINGH	
	MACA/ /	MP		813/2026
97	D-MACA/14140/2026	DILLIP KUMAR DAKUA	DEBASISH PATNAIK	
	MACA/ /	MP		814/2026
98	D-MACA/14140/2026	DILLIP KUMAR DAKUA	DEBASISH PATNAIK	
	MACA/ /	MP		815/2026
99	D-MACA/14143/2026	SWAYAN PRAGYA MOHAPATRA	DEBASISH PATNAIK	
	MACA/ /	MP		816/2026
100	D-MACA/14143/2026	SWAYAN PRAGYA MOHAPATRA	DEBASISH PATNAIK	
	MACA/ /	MP		817/2026
101	D-MACA/14150/2026	RUPAY MAJHI	DEBASISH PATNAIK	
	MACA/ /	MP		818/2026
102	D-MACA/14150/2026	RUPAY MAJHI	DEBASISH PATNAIK	
	MACA/ /	MP		819/2026
103	D-MACA/14203/2026	DARSIT CHOUDHURY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		820/2026
104	D-MACA/14203/2026	DARSIT CHOUDHURY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		821/2026
105	D-MACA/12520/2026	DIVISIONAL MANAGER, LEGAL, MAGMA INDIA GENERAL INSURANCE COMPANY LTD., BBSR		822/2026
	MACA/ /	MP		
106	D-MACA/14327/2026	D.M., UNITED INDIA INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		823/2026
107	D-MACA/14327/2026	D.M., UNITED INDIA INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		824/2026
108	D-CRLMC/9665/2026	MD. ARIF KHAN	ASWINI KUMAR DASH	
	CRLMC/ /	MP		880/2026
109	D-CRLMC/9667/2026	BIKRAM ADITYA PRADHAN	RAMAKRUSHNA PATTANAİK	
	CRLMC/ /	MP		881/2026
110	D-CRLMC/9675/2026	RAJIYA PRADHAN@RAJIYA KUMAR PRADHAN	BARUNAKAR GAYA	
	CRLMC/ /	MP		882/2026
111	D-CRLMC/9686/2026	RAMA CHANDRA MAHANTA	PRADEEP KUMAR MOHAPATRA	
	CRLMC/ /	MP		883/2026
112	D-CRLMC/9674/2026	SARBESWAR RATHA	Kiran Kumar Patel	
	CRLMC/1082/2026	MP		884/2026
113	D-CRLMC/29809/2025	TOPHAN SWAIN		
	CRLMC/4012/2025	MP		885/2026
114	D-CRLMC/40641/2025	SUKUTA@BHAGIRATHI MALLİK		
	CRLMC/98/2026	MP		886/2026
115	D-CRLMC/7512/2026	ABHISEKH @ AVISEKA SAHOO	SUKANTA KUMAR NAYAK (2)	
	CRLMC/886/2026	MP		887/2026
116	D-CRLMC/31809/2025	PINTU@LAXMIDHAR SAHOO		
	CRLMC/4341/2025	MP		888/2026
117	D-CRLMC/9820/2026	PRADEEP KUMAR MOHANTY @ PRADEEP MOHANTY	PRADIP KUMAR MISHRA	
	CRLMC/ /	MP		889/2026
118	D-CRLA/32955/2025	LELIA RANJİKAR	JYOTIRMAYA SAHOO	
	CRLA/1288/2025	MP		920/2026
119	D-CRLA/9687/2026	UDAY SHANKAR ROUT @ UDAYA SANKAR ROUT	PAROJHA SARATHI DAS	
	CRLA/ /	MP		921/2026
120	D-CRLA/17968/2025	BABULU @ PRATYUSH KUMAR PANDA	ANIRUDHA DAS	
	CRLA/734/2025	MP		922/2026

121	D-CRLA/8061/2026 CRLA/298/2026	BHARAT KUMAR GHADEI@BHARAT KUMAR MOHAPATRA MP		923/2026
122	D-CRLA/8061/2026 CRLA/298/2026	BHARAT KUMAR GHADEI@BHARAT KUMAR MOHAPATRA MP		924/2026
123	D-CRLA/7554/2026 CRLA/ /	GAPILASH RANBIDA MP	AMLAN SHAKTI PAUL	925/2026
124	D-CRLA/9784/2026 CRLA/ /	KANHU @ MRUTYUNJAY RANA MP	PRAVASH CHANDRA JENA	926/2026
125	D-CRLA/9784/2026 CRLA/ /	KANHU @ MRUTYUNJAY RANA MP	PRAVASH CHANDRA JENA	927/2026
126	D-CRLA/9801/2026 CRLA/ /	NARAHARI PANDA MP	PRAGYAN PARAMITA MOHANTY	928/2026
127	D-CRLA/9801/2026 CRLA/ /	NARAHARI PANDA MP	PRAGYAN PARAMITA MOHANTY	929/2026
128	D-CRLA/16486/2025 CRLA/738/2025	BIBI GOLARI MP	SUBODH KUMAR MOHANTY	930/2026
129	D-CRLA/423/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA MP	DEVASHIS PANDA	931/2026
130	D-WA/11333/2026 WA/515/2026	PRASANNA KUMAR BEHERA MP	DEBABRATA DAS	1333/2026
131	D-WA/14370/2026 WA/ /	DR. BIJAN KUMAR PANDA MP	AMIT PRASAD BOSE	1334/2026
132	D-WA/14370/2026 WA/ /	DR. BIJAN KUMAR PANDA MP	AMIT PRASAD BOSE	1335/2026
133	D-WA/14370/2026 WA/ /	DR. BIJAN KUMAR PANDA MP	AMIT PRASAD BOSE	1336/2026
134	D-WP(C)/14083/2026 WP(C)/ /	D. ADINARAYAN SUBUDHI MP	RAMESH CHANDRA JENA	6147/2026
135	D-WP(C)/14086/2026 WP(C)/ /	MONINAGI BADRINATH MP	RAMESH CHANDRA JENA	6148/2026
136	D-WP(C)/14087/2026 WP(C)/ /	KALPATARU MAHARANA MP	PRADIPTA KISHORE BHUYAN	6149/2026
137	D-WP(C)/14088/2026 WP(C)/ /	DOKI SIVA PRASAD RAO MP	RAMESH CHANDRA JENA	6150/2026
138	D-WP(C)/14089/2026 WP(C)/ /	DIBYA RANJAN BEHERA MP	PRADIPTA KISHORE BHUYAN	6151/2026
139	D-WP(C)/14090/2026 WP(C)/ /	LAGEN KUMAR SAHOO MP	SARADA DASH	6152/2026
140	D-WP(C)/14093/2026 WP(C)/ /	PRAMOD KUMAR SAHOO MP	ALOK KUMAR PANDA	6153/2026
141	D-WP(C)/12789/2026 WP(C)/9143/2026	DENZONG BREWERIES PVT. LTD., KHURDA MP	ANMAY MISHRA	6154/2026
142	D-WP(C)/14123/2026 WP(C)/ /	SUSHIL KUMAR MISHRA MP	SUSHANTA KUMAR MISHRA	6155/2026
143	D-WP(C)/14120/2026 WP(C)/ /	M/S KALINGA WARRIORS SECURITY SERVICES MP	DEBHANT SARANGI	6156/2026
144	D-WP(C)/14136/2026 WP(C)/ /	ARABINDA JENA MP	SRINIVAS MOHANTY	6157/2026
145	D-WP(C)/1222/2026 WP(C)/1370/2026	NIRAKAR DAS MP	TARUN PATNAIK	6158/2026
146	D-WP(C)/14137/2026 WP(C)/ /	M/S SOUBHAGYA KUMAR PRADHAN MP	KAJAL SAHOO	6159/2026
147	D-WP(C)/14159/2026 WP(C)/ /	BIMAL KUMAR JENA MP	PRASANTA KUMAR NANDA	6160/2026
148	D-WP(C)/14158/2026 WP(C)/ /	M/S.PARADEEP PHOSHATES LTD.,BHUBANESHWAR MP	ANMAY KUMAR MISHRA	6161/2026
149	D-WP(C)/22046/2014 WP(C)/22046/2014	GHISURAM AGRAWALLA MP	M/S.PRAFULLA KUMAR RATH	6162/2026
150	D-WP(C)/49595/2025 WP(C)/34604/2025	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	6163/2026
151	D-WP(C)/43323/2025 WP(C)/30485/2025	GANESH CHANDRA MOHANTY MP	KISHORE KUMAR MISHRA	6164/2026
152	D-WP(C)/52075/2025	GANESH CHANDRA MOHANTY	KISHORE KUMAR MISHRA	

	WP(C)/37395/2025	MP		6165/2026
153	D-WP(C)/6491/2026 WP(C)/5097/2026	RAJIB BISOI MP		6166/2026
154	D-WP(C)/19564/2025 WP(C)/13811/2025	BIJAYA KUMAR PRADHAN MP	ATUL TRIPATHY	6167/2026
155	D-WP(C)/17135/2025 WP(C)/11794/2025	HARISH CHANDRA PATRO MP	ATUL TRIPATHY	6168/2026
156	D-WP(C)/14170/2026 WP(C)/ /	SANGHAMITRA SAHOO MP	SIDHESWAR MALLIK	6169/2026
157	D-WP(C)/14169/2026 WP(C)/ /	BHARAT SANCHAR NIGAM LTD., CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6170/2026
158	D-WP(C)/14173/2026 WP(C)/ /	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6171/2026
159	D-WP(C)/14175/2026 WP(C)/ /	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6172/2026
160	D-WP(C)/14177/2026 WP(C)/ /	SHIBA PRASAD SAHOO MP	BIKRAM CHANDRA GHADEI	6173/2026
161	D-WP(C)/14178/2026 WP(C)/ /	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6174/2026
162	D-WP(C)/14179/2026 WP(C)/ /	M/S BHARAT SANCHAR NIGAM LTD., CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6175/2026
163	D-WP(C)/47607/2025 WP(C)/34375/2025	UTTAM KUMAR GARANAYAK MP	JIBANKANTA PATTANAIAK	6176/2026
164	D-WP(C)/14183/2026 WP(C)/ /	TIKILI MALLICK MP	SATYA RANJAN PATI	6177/2026
165	D-WP(C)/14186/2026 WP(C)/ /	M/S. BHARAT SANCHAR NIGAM LTD., CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6178/2026
166	D-WP(C)/14188/2026 WP(C)/ /	M/S.BHARAT SANCHAR NIGAM LTD.,CUTTACK MP	PRANAYA KISHORE HARICHANDAN	6179/2026
167	D-WP(C)/3083/2011 WP(C)/3083/2011	BIDYADHAR NAYAK MP	TAPAN MISHRA	6180/2026
168	D-WP(C)/786/2026 WP(C)/2073/2026	AKSHAYA KUMAR MOHAPATRA MP		6181/2026
169	D-WP(C)/14194/2026 WP(C)/ /	HIMANSU SEKHAR SAHOO MP	SANGRAM JENA	6182/2026
170	D-WP(C)/14196/2026 WP(C)/ /	JAYANTA KUMAR NAYAK MP	NIRANJAN MAHARANA	6183/2026
171	D-WP(C)/3959/2026 WP(C)/3378/2026	NEW MODERN TECHNOMECH PVT. LTD., BARRAPADA MP	ACHARYA	6184/2026
172	D-WP(C)/14208/2026 WP(C)/ /	SK.MUKLESH @ SK.SUKLESH MP	AMIT PRASAD BOSE	6185/2026
173	D-WP(C)/14209/2026 WP(C)/ /	ANKIT MINZ MP	NIRANJAN LENKA	6186/2026
174	D-WP(C)/14214/2026 WP(C)/ /	SK. AINUL@AIMUL MP	AMIT PRASAD BOSE	6187/2026
175	D-WP(C)/14217/2026 WP(C)/ /	M/S.KONARK POWER, JAGATPUR, CUTTACK MP	PRAGYAN PARMITA MOHANTY	6188/2026
176	D-WP(C)/14069/2026 WP(C)/ /	MANASH SAHOO MP	DINESH KUMAR MOHANTY	6189/2026
177	D-WP(C)/2970/2026 WP(C)/2596/2026	SUSHREE SARITA SARANGI MP	AKSHAYA KUMAR PANDEY	6190/2026
178	D-WP(C)/14222/2026 WP(C)/ /	PRADIPTA KUMAR DASH MP	SAIBRATA RATH	6191/2026
179	D-WP(C)/6424/2026 WP(C)/5829/2026	KUMUDA CHANDRA SAHU MP		6192/2026
180	D-WP(C)/14229/2026 WP(C)/ /	UMAKANTA BARIK MP	CHANDRAKANTA NAYAK	6193/2026
181	D-WP(C)/14232/2026 WP(C)/ /	SUNIL KUMAR SAHU MP	FALGUNI RAJGURU MOHAPATRA	6194/2026
182	D-WP(C)/14233/2026 WP(C)/ /	DIPTIMAYI MOHANTA MP	KUNAL KUMAR SWAIN	6195/2026
183	D-WP(C)/14239/2026 WP(C)/ /	ADHIR CHANDRA MOHANTY MP	FALGUNI RAJGURU MOHAPATRA	6196/2026

184	D-WP(C)/14244/2026 WP(C)/ /	SUDHANSHU KUMAR DAS MP	FALGUNI RAJGURU MOHAPATRA	6197/2026
185	D-WP(C)/14250/2026 WP(C)/ /	M/S ASCOLT PIONEER, KHURDA MP	ABHAY KHANDELWAL	6198/2026
186	D-WP(C)/14255/2026 WP(C)/ /	NALCO PROGRESSIVE EMPLOYEES UNION, MP	AMITABH MISHRA	6199/2026
187	D-WP(C)/44002/2025 WP(C)/30636/2025	SESHADEV KAR MP		6200/2026
188	D-WP(C)/14260/2026 WP(C)/ /	SANDHYA SAHU MP	ARUN KUMAR PATRA	6201/2026
189	D-WP(C)/2044/2026 WP(C)/2721/2026	SUNIT BANSAL MP		6202/2026
190	D-WP(C)/2038/2026 WP(C)/2751/2026	VINIT KUMAR BANSHAL MP		6203/2026
191	D-WP(C)/14263/2026 WP(C)/ /	NIRANJAN KUMAR VERMA MP	ARUN KUMAR PATRA	6204/2026
192	D-WP(C)/14264/2026 WP(C)/ /	MAHESWAR SAHOO MP	RANJAN KUMAR NAYAK	6205/2026
193	D-WP(C)/14227/2026 WP(C)/ /	MANORANJAN PATTANAİK MP	SANTOSH KUMAR MAHANTY	6206/2026
194	D-WP(C)/14265/2026 WP(C)/ /	REEHAN ENTERPRISES, SAMBALPUR MP	NIRANJAN PANDA	6207/2026
195	D-WP(C)/26429/2023 WP(C)/26429/2023	PRATAP CHANDRA SAMAL MP		6208/2026
196	D-WP(C)/14267/2026 WP(C)/ /	CHANCHAL BAGARIA MP	TANMAY MISHRA	6209/2026
197	D-WP(C)/14280/2026 WP(C)/ /	THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF ODISHA LTD.,BHUBANESHWAR		6210/2026
198	D-WP(C)/14270/2026 WP(C)/ /	M/S RUTUPARNA CONSTRUCTION MP	PRABODHA CHANDRA NAYAK	6211/2026
199	D-WP(C)/14291/2026 WP(C)/ /	AFTAB ALAM MP	TUSAR KUMAR MISHRA	6212/2026
200	D-WP(C)/14294/2026 WP(C)/ /	PRASANTA KUMAR SAHOO MP	KSHIROD KUMAR ROUT	6213/2026
201	D-WP(C)/27458/2023 WP(C)/27458/2023	DEBARAJ MAHARANA MP	PRASANTA KUMAR SATAPATHY	6214/2026
202	D-WP(C)/26024/2023 WP(C)/26024/2023	SAROJINI DAS MP	PRASANTA KUMAR SATAPATHY	6215/2026
203	D-WP(C)/14298/2026 WP(C)/ /	SULIPTA MOHAPATRA MP	SOUMYA MISHRA	6216/2026
204	D-WP(C)/38592/2023 WP(C)/38592/2023	SHASHI BHUSAN PATI MP	RAMESH KUMAR SAHU	6217/2026
205	D-WP(C)/14301/2026 WP(C)/ /	SANJU GIRI MP	KSHIROD KUMAR ROUT	6218/2026
206	D-WP(C)/14302/2026 WP(C)/ /	ARUNA BARIK MP	SOUMYA MISHRA	6219/2026
207	D-WP(C)/14271/2026 WP(C)/ /	PRIYADARSHI PATRA MP	SUBHAM AGRAWAL	6220/2026
208	D-WP(C)/6188/2026 WP(C)/6819/2026	M/S GAIL (INDIA) LIMITED, NEW DELHI MP	ASHISH KUMAR SAMAL	6221/2026
209	D-WP(C)/14305/2026 WP(C)/ /	M/S. HIMMAT SELF HELF GROUP, BHADRACHAL MP	AMITAV DAS	6222/2026
210	D-WP(C)/14306/2026 WP(C)/ /	SAKUNTALA SAMANTARA MP	GYANA RANJAN MAHAPATRA	6223/2026
211	D-WP(C)/51515/2025 WP(C)/36943/2025	ANIL KUMAR AGRAWAL MP	ABHILASH MISHRA	6224/2026
212	D-WP(C)/14313/2026 WP(C)/ /	PRADEEP KUMAR PATRA MP	SHUBHENDU KUMAR PARIDA	6225/2026
213	D-WP(C)/14318/2026 WP(C)/ /	JAYANTA KUMAR PUTHAL MP	SHUBHENDU KUMAR PARIDA	6226/2026
214	D-WP(C)/14275/2026 WP(C)/ /	SANJAY SARKAR MP	ANJAN KUMAR BISWAL	6227/2026
215	D-WP(C)/27172/2025	GOKULANANDA NANDA	SASMITA NANDA	

	WP(C)/19147/2025	MP		6228/2026
216	D-WP(C)/14320/2026 WP(C)/ /	TRAILOKYA NATH SAHOO MP	SAKTI PRASAD DAS	6229/2026
217	D-WP(C)/51501/2024 WP(C)/1389/2025	BONDILI RAMU MP	AGASTI KANUNGO	6230/2026
218	D-WP(C)/51501/2024 WP(C)/1389/2025	BONDILI RAMU MP	AGASTI KANUNGO	6231/2026
219	D-WP(C)/16873/2023 WP(C)/16873/2023	BAGADU LAKSHMI PATHI MP	SWAPNA KUMAR OJHA	6232/2026
220	D-WP(C)/14337/2026 WP(C)/ /	ASHOK BEHARI SINGH MP	GOURI MOHAN RATH	6233/2026
221	D-WP(C)/14339/2026 WP(C)/ /	GOPINATH MAHAPATRA MP	PRAKASH KUMAR JENA	6234/2026
222	D-WP(C)/14345/2026 WP(C)/ /	MANORANJAN KAR MP	BIBEKANANDA MAHAPATRA	6235/2026
223	D-WP(C)/14354/2026 WP(C)/ /	BINEET NARAYAN KHUNTIA MP	PRAKASH KUMAR JENA	6236/2026
224	D-WP(C)/14360/2026 WP(C)/ /	PUNANANDA SETHY MP	DR. BINODA KUMAR MISHRA	6237/2026
225	D-WP(C)/4995/2026 WP(C)/4060/2026	DEEPAK KUMAR PATRA MP	ABINASH BARIK	6238/2026
226	D-WP(C)/4995/2026 WP(C)/4060/2026	DEEPAK KUMAR PATRA MP	ABINASH BARIK	6239/2026
227	D-WP(C)/672/2026 WP(C)/412/2026	DR.HEMANTA KUMAR MOHARANA MP	LAXMIKANTA TRIPATHY	6240/2026
228	D-WP(C)/14363/2026 WP(C)/ /	TILOTTAMA SETHI MP	SANJIB KUMAR BHANJADEO	6241/2026
229	D-WP(C)/14368/2026 WP(C)/ /	SAMIR KUMAR SAHOO MP	ANUP KUMAR PATTNAIK	6242/2026
230	D-WP(C)/4995/2026 WP(C)/4060/2026	DEEPAK KUMAR PATRA MP	ABINASH BARIK	6243/2026
231	D-WP(C)/14362/2026 WP(C)/ /	PREETI PARNA MOHANTY MP	DEBIDUTTA MOHAPATRA	6244/2026
232	D-WP(C)/14382/2026 WP(C)/ /	KANHU CHARAN LENKA MP	AJAYA KUMAR MOHARANA	6245/2026
233	D-WP(C)/14385/2026 WP(C)/ /	SIBASIS SAHU MP	ANURAG PATI	6246/2026
234	D-WP(C)/14392/2026 WP(C)/ /	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	6247/2026
235	D-WP(C)/14396/2026 WP(C)/ /	BHARAT KUMAR SITANI (DECEASED), LEGAL HEIR, KUSHAL KUSHAL WITANI MP	ANURAG PATI	6248/2026
236	D-WP(C)/14375/2026 WP(C)/ /	PREMANANDA BEHERA MP	ASWINI KUMAR KARMI	6249/2026
237	D-WP(C)/14398/2026 WP(C)/ /	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	6250/2026
238	D-WP(C)/14408/2026 WP(C)/ /	LAXMAN PATRA MP	AJAYA KUMAR MOHARANA	6251/2026